

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                             | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE   | E-Filing No              |
|----|---------------------------------------|--|---------------------------------|--|--------------------------|
| 1  | D-BLAPL/26703/2024                    | MITHUN GOCHYAYAT<br>VS<br>STATE OF ODISHA        | PRADEEP KUMAR ROUT<br>VS        | KANTABANIA PS /96 /2017<br>)<br>//                                       | AOR20220000399C202400006 |
| 2  | D-BLAPL/26712/2024                    | NIRANJAN DAS<br>VS<br>STATE OF ODISHA            | PUSPAMITRA MOHAPATRA<br>VS      | GOP /323 /2023<br>)<br>//  |                          |
| 3  | D-BLAPL/26714/2024                    | MANIR SK<br>VS<br>STATE OF ODISHA                | SUCHIT KUMAR NAYAK<br>VS        | G.R.P.S.,BERHAMPUR /82 /2024<br>)<br>//                                  |                          |
| 4  | D-BLAPL/26715/2024                    | BUDHADEV DAS<br>VS<br>STATE OF ODISHA            | PRADEEP KUMAR DAS<br>VS         | TURUMUNGA /236 /2024<br>)<br>//  |                          |
| 5  | D-BLAPL/26716/2024<br>BLAPL/9005/2024 | ANIL KUMAR DAS<br>VS<br>STATE OF ODISHA          | JAGABANDHU SAHU<br>VS           | BOLAGARH P.S. /167 /2024<br>J.M.F.C.,KHURDA(Khordha )<br>GR/0000556/2024 |                          |
| 6  | D-BLAPL/26717/2024                    | ISWAR PRADHAN<br>VS<br>STATE OF ODISHA           | ARIJET MISHRA<br>VS             | DHARAKOT PS /230 /2024<br>)<br>//  |                          |
| 7  | D-BLAPL/26721/2024                    | RAHUL SINGH<br>VS<br>STATE OF ODISHA             | SARATHI JYOTI MOHANTY<br>VS     | BARGARH /496 /2023<br>)<br>//  |                          |
| 8  | D-BLAPL/26724/2024                    | SATYABAN MAJHI<br>VS<br>STATE OF ODISHA          | SARADA PRASAD DASH<br>VS        | JHUMPURA /66 /2024<br>)<br>//  |                          |
| 9  | D-BLAPL/26728/2024                    | SATURA @ BALARAM MALLIK<br>VS<br>STATE OF ODISHA | BHABANI SANKAR MISHRA<br>VS     | BARI RAMACHANDRAPUR /450 /2024<br>)<br>//                                |                          |
| 10 | D-BLAPL/26729/2024                    | HAREKRUSHNA MOHANTA<br>VS<br>STATE OF ODISHA     | PARTHA SARATHI DAS<br>VS        | RAIRANGPUR (RURAL) /107 /2024<br>)<br>//                                 | AOD20240000362C202400017 |
| 11 | D-BLAPL/26731/2024                    | SANJIP KUMAR BEHERA<br>VS<br>STATE OF ODISHA     | BHABANI SHANKAR DASPARIDA<br>VS | / /0<br>)<br>//  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                           | E-Filing No              |
|----|--------------------|--|----------------------------|--|--------------------------|
| 12 | D-BLAPL/26732/2024 | JABED ANSARI @ JAVED ANSARI<br>VS<br>STATE OF ODISHA           | SUBODH KUMAR MOHANTY<br>VS | BRAJARAJNAGAR /70 /2024<br>()<br>//            |                          |
| 13 | D-BLAPL/26733/2024 | BRUNDABAN MAHANANDA<br>VS<br>STATE OF ODISHA                   | AKSHAYA KUMAR SAHOO<br>VS  | LATHOR /171 /2024<br>()<br>//                  |                          |
| 14 | D-BLAPL/26734/2024 | KSHYAMASAGAR TANDI @ PAHILMAN<br>VS<br>STATE OF ODISHA         | AKSHAYA KUMAR SAHOO<br>VS  | LATHOR /171 /2024<br>()<br>//                  |                          |
| 15 | D-BLAPL/26735/2024 | DILLIP SURIN<br>VS<br>STATE OF ODISHA                          | AKSHAYA KUMAR SAHOO<br>VS  | REAMAL /188 /2024<br>()<br>//                  |                          |
| 16 | D-BLAPL/26737/2024 | SUKANTA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                   | PRANAB KUMAR DAS<br>VS     | MALKANGIRI /714 /2022<br>()<br>//              |                          |
| 17 | D-BLAPL/26743/2024 | DEEPAK KUMAR<br>VS<br>STATE OF ODISHA                          | AMIT BISWAL<br>VS          | TIKABALI /32 /2024<br>()<br>//                 |                          |
| 18 | D-BLAPL/26747/2024 | DIBAKAR MAHANAKUDA@DIBAKAR MAHANAKUDA<br>VS<br>STATE OF ODISHA | PARTHA SARATHI DAS<br>VS   | KABISURYANAGAR (KODALA) /462 /2024<br>()<br>// | AOD20240000362C202400018 |
| 19 | D-BLAPL/26748/2024 | MRUTYUNJAYA MALLIK<br>VS<br>STATE OF ODISHA                    | CHITTA RANJAN SAHU<br>VS   | AGARAPADA /63 /2017<br>()<br>//                |                          |
| 20 | D-BLAPL/26752/2024 | CHANDI GHOSH<br>VS<br>STATE OF ODISHA                          | SUCHIT KUMAR NAYAK<br>VS   | G.R.P.S.,BERHAMPUR /82 /2024<br>()<br>//       |                          |
| 21 | D-BLAPL/26757/2024 | TUKU @ SARBESWAR DAS<br>VS<br>STATE OF ODISHA                  | SUBHENDU KUMAR NAYAK<br>VS | DHENKANAL TOWN /520 /2024<br>()<br>//          |                          |
| 22 | D-BLAPL/26761/2024 | SWADHIN KUMAR DASH<br>VS<br>STATE OF ODISHA                    | SAPAN KUMAR LENKA<br>VS    | BADAMBADI /64 /2024<br>()<br>//                |                          |
| 23 | D-BLAPL/26762/2024 | S.K.NAJIM ALLI @ RAJA  | JYOTIRMAYA SAHOO           | KHURDA MODEL /294 /2024                        |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                     | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE    | E-Filing No |
|----|--------------------|--|-------------------------|-------------------------|-------------|
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 24 | D-BLAPL/26763/2024 | CHITA @ CHITRASEN BISWAL @ CHITTA BISWAL | JYOTIRMAYA SAHOO        | BANAPUR P.S. /227 /2024 |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 25 | D-BLAPL/26764/2024 | SUMANTA NAHAK                            | JYOTIRMAYA SAHOO        | DIGAPAHANDI /147 /2022  |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 26 | D-BLAPL/26766/2024 | ANINDITA NAYAK @ NAIK                    | ASHOK KUMAR GHADAI      | INFOCITY PS /390 /2024  |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 27 | D-BLAPL/26767/2024 | SITI KHILLA                              | RAJIB LOCHAN PATTNAIK   | CHITRAKONDA /114 /2022  |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 28 | D-BLAPL/26768/2024 | RUPA PAN                                 | ASHOK KUMAR GHADAI      | INFOCITY PS /390 /2024  |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 29 | D-BLAPL/26769/2024 | BIKESH NAGAR @ VIKESH                    | RAJIB LOCHAN PATTNAIK   | POTTANGI /99 /2022      |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 30 | D-BLAPL/26770/2024 | PRASANA KUMAR NAYAK                      | PRANAB RANJAN CHHATOI   | BANKI /169 /2024        |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 31 | D-BLAPL/26772/2024 | AJIM @ AJIMUDDIN KHAN                    | PRANAB RANJAN CHHATOI   | KHURDA MODEL /294 /2024 |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 32 | D-BLAPL/26776/2024 | AJAY MUKHI                               | SAMARENDRA BAHADUR      | NAKTIDEUL /119 /2024    |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 33 | D-BLAPL/26777/2024 | MANOJ KUMAR PRADHAN                      | RANJAN KUMAR NAYAK      | KHALLIKOTE /414 /2024   |             |
|    |                    | VS                                       | VS                      | ()                      |             |
|    |                    | STATE OF ODISHA                          |                         | //                      |             |
| 34 | D-BLAPL/26781/2024 | PINTU NAIK                               | GOPAL KRISHNA NAYAK     | BHANJANAGAR /657 /2024  |             |
|    |                    | VS                                       | VS                      | ()                      |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                     | E-Filing No              |
|----|--------------------|--|-------------------------------|--|--------------------------|
| 35 | D-BLAPL/26783/2024 | STATE OF ODISHA<br>PRASANTA SWAIN<br>VS                                    | ASWINI KUMAR MISHRA (3)<br>VS | //<br>RANPUR /153 /2024<br>()            |                          |
| 36 | D-BLAPL/26792/2024 | STATE OF ODISHA<br>JABDU CHHATRAPAL<br>VS                                  | DHRENDRA NATH BEHERA<br>VS    | //<br>BAREIPALI /172 /2023<br>()         | AOR20230000106C202400009 |
| 37 | D-BLAPL/26794/2024 | STATE OF ODISHA<br>BENJAMINI SANTRA<br>VS                                  | ASHOK KUMAR PANIGRAHI<br>VS   | //<br>BADAGODA P.S. /640 /2023<br>()     |                          |
| 38 | D-BLAPL/26795/2024 | STATE OF ODISHA<br>SAGAR MALLIK<br>VS                                      | PRADEEP KUMAR PRADHAN<br>VS   | //<br>SALIPUR /76 /2024<br>()            |                          |
| 39 | D-BLAPL/26799/2024 | STATE OF ODISHA<br>SUKANTA @ SUSANTA KUMAR DAS<br>VS                       | PRADEEP KUMAR PRADHAN<br>VS   | //<br>BIDANASI /55 /2023<br>()           |                          |
| 40 | D-BLAPL/26810/2024 | STATE OF ODISHA<br>SIDHESWAR SAHOO<br>VS                                   | T.DHIREN KUMAR DORA<br>VS     | //<br>JASHIPUR /176 /2024<br>()          |                          |
| 41 | D-BLAPL/26811/2024 | STATE OF ODISHA<br>JIRA GUPTA<br>VS  | LAXMINARAYAN PATEL<br>VS      | //<br>SUNABEDA /139 /2024<br>()          |                          |
| 42 | D-BLAPL/26813/2024 | STATE OF ODISHA<br>MAHENDRA ROUT<br>VS                                     | SURYANARAYAN PANIGRAHI<br>VS  | //<br>SAHID NAGAR P.S. /109 /2022<br>()  |                          |
| 43 | D-BLAPL/26820/2024 | STATE OF ODISHA<br>DHARAMA @ DHARAMA SINGH PATEL<br>VS                     | RABINDRA NATH PRUSTY<br>VS    | //<br>SINAPALI /233 /2024<br>()          |                          |
| 44 | D-BLAPL/26827/2024 | STATE OF ODISHA<br>JOSO MISTRY<br>VS                                       | SUCHIT KUMAR NAYAK<br>VS      | //<br>G.R.P.S.,BERHAMPUR /82 /2024<br>() |                          |
| 45 | D-BLAPL/26833/2024 | STATE OF ODISHA<br>SANTOSH @ SANTOSH KUMAR MISHRA<br>VS<br>STATE OF ODISHA | BIRAJA PRASAD NANDA<br>VS     | //<br>BOIPARIGUDA /134 /2024<br>()<br>// |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                          | E-Filing No              |
|----|--------------------|--|--------------------------------|---|--------------------------|
| 46 | D-BLAPL/26836/2024 | MANAS GURU<br>VS<br>STATE OF ODISHA  | AMIT KUMAR NATH<br>VS          | BANTALA /194 /2024<br>()<br>//                |                          |
| 47 | D-BLAPL/26840/2024 | LAL MUNDA @ LAL MOHAN MUNDA<br>VS<br>STATE OF ODISHA                       | ADHIRAJ MOHANTY<br>VS          | KEONJHAR TOWN /370 /2024<br>()<br>//          |                          |
| 48 | D-BLAPL/26841/2024 | RABI BARIK @ RABINDRA BARIK<br>VS<br>STATE OF ODISHA                       | BASANTA KUMAR DAS<br>VS        | MARINE PS AT BALARAMGADI /3 /2021<br>()<br>// |                          |
| 49 | D-CMAPL/38465/2024 | MUBARAK KHAN<br>VS<br>STATE OF ODISHA                                      | ADV<br>VS                      | //<br>()<br>//                                | AOD20240000536C202400009 |
| 50 | D-CMAPL/38486/2024 | DALI MOHARANA @ DALI DEI<br>VS<br>SATYABHAMA DEI                           | SUBHAM SHARMA<br>VS            | //<br>()<br>//                                |                          |
| 51 | D-CMAPL/38524/2024 | MAHENDRA GIRI<br>VS<br>SUNDAR MOHAN GIRI                                   | SAIBRATA RATH<br>VS            | //<br>()<br>//                                |                          |
| 52 | D-CMAPL/38538/2024 | LALITA SAHU<br>VS<br>LABA SAHU   | ALEKHA CHANDRA MOHANTY<br>VS   | //<br>()<br>//                                |                          |
| 53 | D-CMP/38342/2024   | M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF INDIA<br>VS<br>SUBHALAXMI MEHER | PRISANTIA KUSUMBI PARTHY<br>VS | //<br>()<br>//                                |                          |
| 54 | D-CMP/38368/2024   | PRADEEP KUMAR SINGH<br>VS<br>ASHA SAMAL                                    | SATYAJIT MUKHERJEE<br>VS       | //<br>()<br>//                                |                          |
| 55 | D-CMP/38376/2024   | HATI SETHI<br>VS<br>MARKANDA MOHANTY                                       | BISWAJIT MOHAPATRA<br>VS       | //<br>()<br>//                                |                          |
| 56 | D-CMP/38380/2024   | NIRUPAMA SAHOO<br>VS<br>NIRANJAN DAS                                       | MANOJ KUMAR PANDA<br>VS        | //<br>()<br>//                                |                          |
| 57 | D-CMP/38382/2024   | NIRUPAMA SAHOO   | MANOJ KUMAR PANDA              | //  |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                           | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|----|--------------------|--|-------------------------|----------------------|--------------------------|
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | ABINASH ROUT                                   |                         | //                   |                          |
| 58 | D-CMP/38389/2024   | USHA RANI PANDA                                | DEEPALI MAHAPATRA       | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | JUTI NAHAK                                     |                         | //                   |                          |
| 59 | D-CMP/38422/2024   | BIJAYA KUMAR DAS                               | AMIYA KUMAR MOHANTY     | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | HEMANTA KUMAR DAS                              |                         | //                   |                          |
| 60 | D-CMP/38424/2024   | SURENDRANATH BARAL                             | SAMBEET PATTANAYAK      | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | GOPINATH UPADHYAYA                             |                         | //                   |                          |
| 61 | D-CMP/38467/2024   | AMINI PRADHAN                                  | BANSHIDHAR BAUG         | //                   | AOD20240000783C202400012 |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | PURNA CHANDRA PATNAIK                          |                         | //                   |                          |
| 62 | D-CMP/38495/2024   | JOGENDRA NAYAK                                 | SATYA NARAYAN MISHRA 4  | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | BRUNDABAN NAYAK                                |                         | //                   |                          |
| 63 | D-CMP/38506/2024   | RABINARAYAN SAHU                               | AMIT PRASAD BOSE        | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | SABITA SEN                                     |                         | //                   |                          |
| 64 | D-CONTC/38331/2024 | SARAT ROUT                                     | ADV                     | //                   | AOD20240000515C202400002 |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | MANOJ MAJHI,TAHASILDAR NARASINGHPUR,CUTTACK    |                         | //                   |                          |
| 65 | D-CONTC/38332/2024 | JAYASHREE BISWAL                               | ADV                     | //                   | AOD20240000515C202400001 |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | MANORANJAN MALLICK                             |                         | //                   |                          |
| 66 | D-CONTC/38352/2024 | PRASANTA KU.MOHANTY                            | KULADA NANDA DAS        | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | SATYABRATA SAHU, IAS                           |                         | //                   |                          |
| 67 | D-CONTC/38373/2024 | DR. RAGHUNATH MISHRA                           | ADV.                    | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | SHALINI PANDIT, SECY., TO GOVT., H AND FW DEPT |                         | //                   |                          |
| 68 | D-CONTC/38374/2024 | DR. RAGHUNATH MISHRA                           | ADV.                    | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|--|-------------------------|----------------------|-------------|
| 69 | D-CONTC/38378/2024 | SHALINI PANDIT, SECY. TO GOVT., HEALTH AND F.W. DEPT., ODISHA, BBSR.<br>MANDAKINI GIRI<br>VS<br>PURNA CHANDRA SETHY, DEO, BARIPADA | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 70 | D-CONTC/38412/2024 | AKSHYA PRADHAN<br>VS<br>ARAVIND AGRAWAL I.A.S  | DEBASIS ROUT<br>VS      | //<br>//<br>0<br>//  |             |
| 71 | D-CONTC/38418/2024 | NIKUNJA BIHARI MOHANTY<br>VS<br>ASWATHY S., IAS  | DEBASIS ROUT<br>VS      | //<br>//<br>0<br>//  |             |
| 72 | D-CONTC/38434/2024 | DIBAKAR SAMANTARAY<br>VS<br>DEEPAK KUMAR PARDI, OES  | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 73 | D-CONTC/38436/2024 | KAILASH CHANDRA BEHERA<br>VS<br>ASWATHY S., IAS  | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 74 | D-CONTC/38437/2024 | SNIGDHARANI MOHANTY<br>VS<br>SRIKANTA PRUSTY, DIRECTOR OF HORTICULTURE   | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 75 | D-CONTC/38440/2024 | RINA SINKU<br>VS<br>BISHNUPADA SETHI, IAS  | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 76 | D-CONTC/38442/2024 | JAYANTA KUMAR SINGHA<br>VS<br>SALINI PANDIT, IAS   | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 77 | D-CONTC/38443/2024 | RAJKISHORE BARIK<br>VS<br>ASWATHY S., IAS  | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 78 | D-CONTC/38450/2024 | PRAFULLA KUMAR PADHY<br>VS<br>DEORANJAN KUMAR SINGH, IAS   | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 79 | D-CONTC/38454/2024 | SANTOSH KUMAR PADHI<br>VS<br>ASWATHY S., IAS   | ADV.<br>VS              | //<br>//<br>0<br>//  |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|--|-------------------------|----------------------|-------------|
| 80 | D-CONTC/38456/2024 | MADHUSUDAN DAS<br>VS<br>DEBASIS SINGH, OAS   | ADV.<br>VS              | //<br>0<br>//        |             |
| 81 | D-CONTC/38461/2024 | GIRIDHARI DALAI<br>VS<br>SABITA ACHARYA, V.C. UTKAL UNIVERSITY                             | ADV.<br>VS              | //<br>0<br>//        |             |
| 82 | D-CONTC/38463/2024 | NEPAL CHANDRA KATUAL<br>VS<br>SABITA ACHARYA, V.C. UTKAL UNIVERSITY                        | ADV.<br>VS              | //<br>0<br>//        |             |
| 83 | D-CONTC/38464/2024 | TARENDRA KUMAR PADHY<br>VS<br>SABITA ACHARYA, V.C., UTKAL UNIVERSITY                       | ADV.<br>VS              | //<br>0<br>//        |             |
| 84 | D-CONTC/38468/2024 | SARAT KUMAR BEHERA<br>VS<br>SABITA ACHARYA, VC, UTKAL UNIVERSITY                           | ADV.<br>VS              | //<br>0<br>//        |             |
| 85 | D-CONTC/38473/2024 | SAMIR KUMAR DAS<br>VS<br>SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY                 | ADV.<br>VS              | //<br>0<br>//        |             |
| 86 | D-CONTC/38477/2024 | SAMENDRA BALIARSINGH<br>VS<br>SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR      | ADV.<br>VS              | //<br>0<br>//        |             |
| 87 | D-CONTC/38479/2024 | PRASHANT KUMAR SAHOO<br>VS<br>SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR | ADV.<br>VS              | //<br>0<br>//        |             |
| 88 | D-CONTC/38480/2024 | SUCHETA DAS<br>VS<br>SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR          | ADV.<br>VS              | //<br>0<br>//        |             |
| 89 | D-CONTC/38483/2024 | PRAMOD KUMAR SAHOO<br>VS<br>SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR        | ADV.<br>VS              | //<br>0<br>//        |             |
| 90 | D-CONTC/38489/2024 | SIMANCHAL JENA<br>VS<br>DIBYA JYOTI PARIDA, IAS  | ADV.<br>VS              | //<br>0<br>//        |             |
| 91 | D-CONTC/38491/2024 | ABINASH CHANDRA SHARMA   | ADV.                    | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | ANANYA DAS, IAS   |                         | //                   |             |
| 92  | D-CONTC/38492/2024 | SUSHANTA KUMAR RATH   | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | PURNA CHANDRA RATH, CHIEF ENGINEER, MINOR IRRIGATION ODISHA |                         | //                   |             |
| 93  | D-CONTC/38501/2024 | BANSIDHAR MANDAL  | AJAYA KUMAR JENA        | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | SHALINI PANDIT, IAS   |                         | //                   |             |
| 94  | D-CONTC/38503/2024 | JOGENDRA NATH BEHERA  | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | DHARANIDHAR NANDA, O.E.S, DIRECTOR, HIGHER EDUCATION        |                         | //                   |             |
| 95  | D-CONTC/38504/2024 | SUSHANTA KUMAR RANA   | LAXMI KANTA MOHANTY     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | JAYAKRUSHNA BEHERA, SUPT. POLICE SIGNAL                     |                         | //                   |             |
| 96  | D-CONTC/38512/2024 | AJIT KUMAR DE   | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | ASWASTI S., SECRETARY, S AND M.E DEPARTMENT                 |                         | //                   |             |
| 97  | D-CONTC/38516/2024 | NISIKANTA PATI  | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | ASWASTI S., SECRETARY, S AND M.E DEPARTMENT                 |                         | //                   |             |
| 98  | D-CONTC/38518/2024 | ADIKANDA ROUT   | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | ASWASTI S., SECRETARY, S AND M.E DEPARTMENT                 |                         | //                   |             |
| 99  | D-CONTC/38526/2024 | SRINIBAS BISHOYI  | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | ASWATHY. S, I.A.S   |                         | //                   |             |
| 100 | D-CONTC/38530/2024 | GAYATRI BEHERA  | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | SUSHIL KUMAR LOHANI, I.A.S                                  |                         | //                   |             |
| 101 | D-CONTC/38532/2024 | N. SELVARAJ   | ADHIRAJ MOHANTY         | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | CHAKRADHARA TRIPATHY, V.C. CENTRAL UNIVERSITY, KORAPUT      |                         | //                   |             |
| 102 | D-CONTC/38536/2024 | MIRUPRAVA SAHU  | ADV.                    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                | E-Filing No              |
|-----|--------------------|---|------------------------------|-------------------------------------|--------------------------|
| 103 | D-CRLA/26720/2024  | ASWATHY. S., I.A.S<br>DUSHASAN PRADHAN<br>VS<br>STATE OF ODISHA | SARADA PRASAD DASH<br>VS     | //<br>PHIRINGIA /116 /2019<br>()    |                          |
| 104 | D-CRLA/26744/2024  | BABU@BASANTA@HEMANTA SWAIN<br>VS<br>STATE OF ODISHA             | NETRANANDA BISWAL<br>VS      | //<br>TANGI /239 /2021<br>()        |                          |
| 105 | D-CRLA/26785/2024  | ASINA KARJEE<br>VS<br>STATE OF ODISHA                           | CHANDAN SAMANTARAY<br>VS     | //<br>JARADA /220 /2022<br>()       |                          |
| 106 | D-CRLMA/26725/2024 | RABI HANTAL @ VANTHALA RAVI<br>VS<br>STATE OF ODISHA            | BASUDEV PUJARI<br>VS         | //<br>CHITRAKONDA /177 /2023<br>()  | AOD20220004505C202400044 |
| 107 | D-CRLMA/26736/2024 | NILAM@NEELAM KUMAR SWAIN<br>VS<br>STATE OF ODISHA               | SUDEEP KUMAR SARANGI<br>VS   | //<br>BADAGODA P.S. /14 /2023<br>() |                          |
| 108 | D-CRLMC/26709/2024 | SURENDRA BEHERA<br>VS<br>STATE OF ODISHA                        | SOUBHAGYA KUMAR DASH<br>VS   | //<br>RAYAGADA /40 /2012<br>()      | AOR20220001631C202400094 |
| 109 | D-CRLMC/26723/2024 | SUVENDU KUMAR PRATIHARI<br>VS<br>STATE OF ODISHA                | BASUDEV PUJARI<br>VS         | //<br>KANPUR /21 /2008<br>()        | AOD20220004505C202400042 |
| 110 | D-CRLMC/26726/2024 | RUDRA MADHABA PANDA<br>VS<br>STATE OF ODISHA                    | JULU KHANSAMA<br>VS          | //<br>PURIGHAT /116 /2024<br>()     |                          |
| 111 | D-CRLMC/26730/2024 | KALIA @ RABINDRA KUMAR MUDULI<br>VS<br>STATE OF ODISHA          | NARENDRA KUMAR LENKA<br>VS   | //<br>BINIKA /49 /2013<br>()        |                          |
| 112 | D-CRLMC/26753/2024 | KARUNAKAR SWAIN<br>VS<br>UNION OF INDIA                         | KASHINATH PATTANAİK<br>VS    | //<br>/ /0<br>()                    |                          |
| 113 | D-CRLMC/26755/2024 | SMRUTI RANJAN BEHERA<br>VS<br>STATE OF ODISHA                   | RAMANI KANTA PATTANAİK<br>VS | //<br>JAJPUR TOWN /235 /2022<br>()  |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                        | E-Filing No |
|-----|--------------------|--|-----------------------------|---|-------------|
| 114 | D-CRLMC/26775/2024 | NAYAK SRI JAGADISH PRASAD SINGH<br>VS<br>STATE OF ODISHA(VIG.) | BASUDEV PUJARI<br>VS        | JEYPORE VIGILANCE /32 /2022<br>()<br>//     |             |
| 115 | D-CRLMC/26784/2024 | T.MOHAN RAO @ T.MOHANA RAO<br>VS<br>STATE OF ODISHA            | ASWINI KUMAR MISHRA-3<br>VS | RANPUR /213 /2005<br>()<br>//               |             |
| 116 | D-CRLMC/26805/2024 | PRATAP CHANDRA JENA<br>VS<br>STATE OF ODISHA                   | JYOTIRMAYA SAHOO<br>VS      | BUGUDA /334 /2024<br>()<br>//               |             |
| 117 | D-CRLMC/26806/2024 | JYOSTNARANI PANDA<br>VS<br>STATE OF ODISHA                     | DEBI PRASAD PATNAIK<br>VS   | / /0<br>()<br>//                            |             |
| 118 | D-CRLMC/26807/2024 | TUKUNA JENA<br>VS<br>STATE OF ODISHA                           | JYOTIRMAYA SAHOO<br>VS      | BUGUDA /328 /2024<br>()<br>//               |             |
| 119 | D-CRLMC/26815/2024 | SATIS KUMAR MISHRA @ BABU @ MAUJA<br>VS<br>STATE OF ODISHA     | SARFARAZ AHMED<br>VS        | GOSANINUAGAM /4 /2018<br>()<br>//           |             |
| 120 | D-CRLMC/26822/2024 | BAIKUNTHA CHARAN JENA<br>VS<br>STATE OF ODISHA                 | SURAJ MOHANTY<br>VS         | BORIGUMMA /100 /2021<br>()<br>//            |             |
| 121 | D-CRLMC/26825/2024 | SAMIR KUMAR PATNAIK<br>VS<br>STATE OF ODISHA                   | ATMAJIT MANMITH DAS<br>VS   | MURUDA /169 /2020<br>()<br>//               |             |
| 122 | D-CRLMC/26830/2024 | SAGAR RANJAN RATHA<br>VS<br>STATE OF ODISHA                    | ASHIS KUMAR MISHRA<br>VS    | BOLANGIR TOWN /251 /2016<br>()<br>//        |             |
| 123 | D-CRLMP/26738/2024 | BIPIN PARIDA<br>VS<br>STATE OF ODISHA                          | BIJAY KUMAR MOHANTY<br>VS   | / /0<br>()<br>//                            |             |
| 124 | D-CRLMP/26742/2024 | PRASANTA BEHERA<br>VS<br>STATE OF ODISHA                       | NETRANANDA BISWAL<br>VS     | TANGI /215 /2022<br>()<br>//                |             |
| 125 | D-CRLMP/26818/2024 | PRAHLAD DAS  | SAROJ KUMAR DASH            | CYBER CRIME AND ECONOMIC OFFENCES /10 /2023 |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                           | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE        | E-Filing No |
|-----|---------------------|--|-------------------------|-----------------------------|-------------|
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                                |                         | //                          |             |
| 126 | D-CRLMP/26832/2024  | HARAKRUSHNA MALLICK                            | ACHYUTANANDA PATTANAİK  | //0                         |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                                |                         | //                          |             |
| 127 | D-CRLREV/26749/2024 | JEETENDRA JHA @ JITENDRA JHA @ JITEN           | JUGALA KISHORE PANDA    | //0                         |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | SHIBAJI CHARAN NAYAK                           |                         | //                          |             |
| 128 | D-CRLREV/26797/2024 | SARAT CHANDRA DASH                             | ADYASIDHI MISHRA        | CUTTACK VIGILANCE /61 /2012 |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA(VIG.)                          |                         | //                          |             |
| 129 | D-CRLREV/26814/2024 | INDRAJIT DE                                    | RAJESWAR HOTA           | //0                         |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | REPUBLIC OF INDIA (CBI)                        |                         | //                          |             |
| 130 | D-CRLREV/26831/2024 | LIJALIN SAHOO                                  | SIDHESWAR RATH          | //0                         |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | PRASANTA SAMNANTASINGHAR                       |                         | //                          |             |
| 131 | D-CRP/38550/2024    | OFFICERS HOUSING COOPERATIVE SOCIETY LTD.      | SOUMYA MISHRA           | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | M/S. DEVAVRAT HOMES PVT. LTD., BBSR            |                         | //                          |             |
| 132 | D-FAO/38481/2024    | RADHAMADHAB PRADHAN                            | BIKASH MISHRA           | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                                |                         | //                          |             |
| 133 | D-FAO/38540/2024    | GOURA MAHALINGA                                | SUVEN KUMAR PANI        | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | UNION OF INDIA                                 |                         | //                          |             |
| 134 | D-MACA/38391/2024   | D.M., NATIONAL INSURANCE CO.LTD., CUTTACK      | BIJOY DASMOHAPATRA      | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | SUJATA NAYAK                                   |                         | //                          |             |
| 135 | D-MACA/38474/2024   | D.M., UNITED INDIA INSURANCE CO.LTD., ROURKELA | RAMESH CHANDRA SAHOO I  | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |
|     |                     | GAJENDRA NAIK                                  |                         | //                          |             |
| 136 | D-MACA/38545/2024   | M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COA     | ADNIBALKSORE            | //                          |             |
|     |                     | VS   | VS                      | ()                          |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE | E-Filing No                  |
|-----|---------------------|--|-----------------------------------|----------------------|------------------------------|
| 137 | D-RPFAM/38408/2024  | JADI DALEI<br>SUBASH CHANDRA NAYAK<br>VS   | TAPAN KUMAR MANDAL<br>VS          | //<br>//<br>()       |                              |
| 138 | D-RVWPET/38439/2024 | JHULIMA PRADHAN<br>RANJAN KUMAR SATPATHY<br>VS   | ADV.<br>VS                        | //<br>//<br>()       |                              |
| 139 | D-RVWPET/38457/2024 | PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.<br>PARADEEP TRUCK OWNERS ASSOCIATION , JAGATSINGHPUR<br>VS | SINGHPUR<br>VS                    | //<br>//<br>()       |                              |
| 140 | D-TRP(C)/38402/2024 | ADDL DIST.MAGISTRATE JAGATSINGHPUR<br>BISHNUPRIYA PRADHAN<br>VS  | ADITYA KUMAR PANIGRAHI<br>VS      | //<br>//<br>()       | AOR20220004014C202400006     |
| 141 | D-TRPCRL/26817/2024 | SIMANCHALA DAS<br>SARITA KUMARI PANDA @ RATH<br>VS   | SHIB SHANKAR MOHANTY<br>VS        | //<br>//<br>()       | MAHILA (BERHAMPUR) /25 /2020 |
| 142 | D-WA/38324/2024     | SAROJ KUMAR RATHA<br>STATE OF ODISHA<br>VS   | AJODHYA RANJAN DASH, A.G.A.<br>VS | //<br>//<br>()       | LOD20240000172C202400103     |
| 143 | D-WA/38325/2024     | DANDADHAR NAYAK<br>STATE OF ODISHA<br>VS   | AJODHYA RANJAN DASH, A.G.A.<br>VS | //<br>//<br>()       | LOD20240000200C202400022     |
| 144 | D-WA/38326/2024     | HAREKRUSHNA PRADHAN<br>STATE OF ODISHA<br>VS   | SANGRAM JENA, A.G.A.<br>VS        | //<br>//<br>()       | LOD20240000194C202400054     |
| 145 | D-WA/38327/2024     | MAMATA NAYAK<br>STATE OF ODISHA<br>VS  | A.G.A.<br>VS                      | //<br>//<br>()       | LOD20240000200C202400023     |
| 146 | D-WA/38348/2024     | PRAFULLA KUMAR PATI<br>STATE OF ODISHA<br>VS   | SANGRAM JENA, A.G.A.<br>VS        | //<br>//<br>()       | LOD20240000172C202400104     |
| 147 | D-WA/38398/2024     | DEBENDRA KUMAR NAYAK<br>STATE OF ODISHA<br>VS  | SUVASHISH PATTANAIAK,A.G.A<br>VS  | //<br>//<br>()       | LOD20240000172C202400106     |
|     |                     | KISHORE CHANDRA BHUYAN   |                                   | //                   |                              |

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                         | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|---|----------------------|--------------------------|
| 148 | D-WA/38400/2024   | STATE OF ODISHA<br>VS<br>RUDRA NARAYAN TAREI | A.G.A<br>VS<br>BIPLAB MOHANTY,A.G.A                               | //<br>()<br>//       | LOD20240000200C202400025 |
| 149 | D-WA/38403/2024   | STATE OF ODISHA<br>VS<br>RITANJALI PATI      | BIPLAB MOHANTY,A.G.A<br>VS<br>SUVASHISH PATTANAİK, A.G.A.         | //<br>()<br>//       | LOD20240000200C202400026 |
| 150 | D-WA/38404/2024   | STATE OF ODISHA<br>VS<br>PITAMBAR MOHANTY    | SUVASHISH PATTANAİK, A.G.A.<br>VS<br>SURYA NARAYAN PATNAİK,A.G.A  | //<br>()<br>//       | LOD20240000194C202400055 |
| 151 | D-WA/38405/2024   | STATE OF ODISHA<br>VS<br>BIREN KUMAR RATH    | SURYA NARAYAN PATNAİK,A.G.A<br>VS<br>DEBASIS MOHAPATRA, A.S.C.    | //<br>()<br>//       | LOD20240000172C202400105 |
| 152 | D-WA/38430/2024   | STATE OF ODISHA<br>VS<br>MALATI BHUYAN       | DEBASIS MOHAPATRA, A.S.C.<br>VS<br>SURYA NARAYAN PATNAİK, A.G.A.  | //<br>()<br>//       | LOD20240000194C202400057 |
| 153 | D-WA/38431/2024   | STATE OF ODISHA<br>VS<br>JAGABANDHU BEHERA   | SURYA NARAYAN PATNAİK, A.G.A.<br>VS<br>DEBASIS MOHAPATRA,A.S.C    | //<br>()<br>//       | LOD20240000200C202400024 |
| 154 | D-WA/38466/2024   | STATE OF ODISHA<br>VS<br>RASHMIREKHA MISHRA  | DEBASIS MOHAPATRA,A.S.C<br>VS<br>HARIKRUSHNA PANIGRAHI,A.S.C      | //<br>()<br>//       | LOD20240000194C202400058 |
| 155 | D-WA/38470/2024   | STATE OF ODISHA<br>VS<br>NAGENDRA DEHURY     | HARIKRUSHNA PANIGRAHI,A.S.C<br>VS<br>DEBASIS MOHAPATRA,A.S.C      | //<br>()<br>//       | LOD20240000172C202400108 |
| 156 | D-WA/38471/2024   | STATE OF ODISHA<br>VS<br>BALABHADRA BEHERA   | DEBASIS MOHAPATRA,A.S.C<br>VS<br>SURYA NARAYAN PATNAİK,A.G.A      | //<br>()<br>//       | LOD20240000172C202400107 |
| 157 | D-WA/38508/2024   | STATE OF ODISHA<br>VS<br>BHRAMARABAR JENA    | SURYA NARAYAN PATNAİK,A.G.A<br>VS<br>SHAKTI PRASADA PANDA, A.G.A. | //<br>()<br>//       | LOD20240000200C202400027 |
| 158 | D-WA/38509/2024   | STATE OF ODISHA<br>VS<br>CHANDRAMANI KHARSEL | SHAKTI PRASADA PANDA, A.G.A.<br>VS<br>SUKANTA KUMAR NAYAK (2)     | //<br>()<br>//       | LOD20240000194C202400056 |
| 159 | D-WA/38531/2024   | KALANDI NAYAK                                | SUKANTA KUMAR NAYAK (2)   | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|---------------------------|----------------------|--------------------------|
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | RAMAKANTA NAYAK                                      |                           | //                   |                          |
| 160 | D-WP(C)/38328/2024 | BASUMATI RANA  | KODANDA KUMAR BHUYAN      | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | REGIONAL OFFICER NATIONAL HIGHWAY AUTHORITY OF INDIA |                           | //                   |                          |
| 161 | D-WP(C)/38329/2024 | SABYASACHI DUTT                                      | SHUVRA MOHAPATRA          | //                   |                          |
|     | WP(C)/22112/2024   | VS   | VS                        | 0                    |                          |
|     |                    | MADHUSUDAN LAW UNIVERSITY                            |                           | //                   |                          |
| 162 | D-WP(C)/38330/2024 | GAJENDRA MAKAR                                       | PRADIPTA KUMAR PATTANAYAK | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                           | //                   |                          |
| 163 | D-WP(C)/38333/2024 | MD PHULBABU  | SITANSU MOHAN SINGH       | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | STATE OF ORISSA                                      |                           | //                   |                          |
| 164 | D-WP(C)/38334/2024 | RAJESH PODAR   | SITANSU MOHAN SINGH       | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | STATE OF ORISSA                                      |                           | //                   |                          |
| 165 | D-WP(C)/38335/2024 | GOBINDA CHANDRA TUDU                                 | SITANSU MOHAN SINGH       | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | STATE OF ORISSA                                      |                           | //                   |                          |
| 166 | D-WP(C)/38336/2024 | SUMIT MOHANTY  | SWARUP KUMAR PATNAIK      | //                   | AOR20220003583C202400006 |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | PUNJAB NATIONAL BANK,BHUBANESWAR                     |                           | //                   |                          |
| 167 | D-WP(C)/38337/2024 | BHISMA MOHANTA                                       | ARIJEET MISHRA            | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | THE COLLECTOR, MAYURBHANJ                            |                           | //                   |                          |
| 168 | D-WP(C)/38338/2024 | RAJIBLOCHAN GOUDA                                    | JYOTSNA RANI TRIPATHY     | //                   |                          |
|     | WP(C)/22079/2024   | VS   | VS                        | 0                    |                          |
|     |                    | COLLECTOR OF DISTRICT MALKANGIRI                     |                           | //                   |                          |
| 169 | D-WP(C)/38339/2024 | GOBARDHANA RANA                                      | SUBASH CHANDRA PUSPALAKA  | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                           | //                   |                          |
| 170 | D-WP(C)/38340/2024 | KABITA PANIGRAHI                                     | SUBASH CHANDRA PUSPALAKA  | //                   |                          |
|     |                    | VS   | VS                        | 0                    |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|----------------------------------|----------------------|-------------|
| 171 | D-WP(C)/38341/2024                     | THE STATE OF ODISHA<br>LAXMI NARAYAN CHOUDHURY<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR BEHERA 1<br>VS      | //<br>//<br>0        | //          |
| 172 | D-WP(C)/38343/2024                     | PANCHABATI BHOI<br>VS<br>STATE OF ORISSA                                | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>0              | //          |
| 173 | D-WP(C)/38344/2024                     | CHINTAMANI SAHOO<br>VS<br>MANAGER HR, NTPC                              | MANAS RANJAN PRADHAN<br>VS       | //<br>0              | //          |
| 174 | D-WP(C)/38345/2024                     | KALANDI SAHOO<br>VS<br>MANAGER HR, NTPC, ANGUL                          | MANAS RANJAN PRADHAN<br>VS       | //<br>0              | //          |
| 175 | D-WP(C)/38346/2024                     | KRUSHNA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                          | GEETA RANI MALLICK<br>VS         | //<br>0              | //          |
| 176 | D-WP(C)/38347/2024<br>WP(C)/22053/2024 | KABIRAJ NAYAK<br>VS<br>STATE OF ODISHA                                  | KRISHNA CHANDRA SAHU<br>VS       | //<br>0              | //          |
| 177 | D-WP(C)/38349/2024                     | SUDARSAN JENA<br>VS<br>STATE OF ODISHA                                  | JYOTIRMAY GUPTA<br>VS            | //<br>0              | //          |
| 178 | D-WP(C)/38350/2024                     | KETUKA BALIARSINGH<br>VS<br>STATE OF ODISHA                             | GEETA RANI MALLICK<br>VS         | //<br>0              | //          |
| 179 | D-WP(C)/38351/2024                     | BALABHADRA BEHERA<br>VS<br>STATE OF ODISHA                              | KRISHNA CHANDRA SAHU<br>VS       | //<br>0              | //          |
| 180 | D-WP(C)/38353/2024                     | MURALIDHAR @ BHIMASEN BARAL<br>VS<br>STATE OF ODISHA                    | GEETA RANI MALLICK<br>VS         | //<br>0              | //          |
| 181 | D-WP(C)/38354/2024                     | SABITA BEHERA<br>VS<br>UNION OF INDIA                                   | ABHILASH MISHRA<br>VS            | //<br>0              | //          |

## ORISSA HIGH COURT

FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|--------------------------|----------------------|-------------|
| 182 | D-WP(C)/38355/2024 | M/S GANGARAM TAPU BHAI SAW MILL<br>VS<br>STATE OF ODISHA | SUBAS CHANDRA DAS<br>VS  | //<br>0<br>//        |             |
| 183 | D-WP(C)/38356/2024 | KRUSHNA CHANDRA BEHERA<br>VS<br>UNION OF INDIA           | ABHILASH MISHRA<br>VS    | //<br>0<br>//        |             |
| 184 | D-WP(C)/38357/2024 | GANESH BEHERA<br>VS<br>UNION OF INDIA                    | ABHILASH MISHRA<br>VS    | //<br>0<br>//        |             |
| 185 | D-WP(C)/38358/2024 | M/S BHABABATI SAW MILL<br>VS<br>STATE OF ODISHA          | SUBAS CHANDRA DAS<br>VS  | //<br>0<br>//        |             |
| 186 | D-WP(C)/38359/2024 | BIBEKANANDA BEHERA<br>VS<br>UNION OF INDIA               | ABHILASH MISHRA<br>VS    | //<br>0<br>//        |             |
| 187 | D-WP(C)/38360/2024 | ROHINI BEHERA<br>VS<br>UNION OF INDIA                    | ABHILASH MISHRA<br>VS    | //<br>0<br>//        |             |
| 188 | D-WP(C)/38361/2024 | DEBENDRA KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA        | PRAVAT KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 189 | D-WP(C)/38362/2024 | AKSHYA KUMAR SARANGI<br>VS<br>STATE OF ODISHA            | PRAVAT KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 190 | D-WP(C)/38363/2024 | BICHITRANANDA DALUA<br>VS<br>STATE OF ODISHA             | PRAVAT KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 191 | D-WP(C)/38364/2024 | NALINI PRAVA CHOTTRAY<br>VS<br>STATE OF ODISHA           | PRAVAT KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 192 | D-WP(C)/38365/2024 | RENUBALA BEHERA<br>VS<br>UNION OF INDIA                  | ABHILASH MISHRA<br>VS    | //<br>0<br>//        |             |
| 193 | D-WP(C)/38366/2024 | KALU JALI  | ABHILASH MISHRA          | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                  | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|--------------------------|----------------------|--------------------------|
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | UNION OF INDIA  |                          | //                   |                          |
| 194 | D-WP(C)/38367/2024 | NANDINI MISHRA  | PRAVAT KUMAR PANDA       | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 195 | D-WP(C)/38369/2024 | ASIMA MITRA SAHU                                      | UMESH CHANDRA MOHANTY    | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 196 | D-WP(C)/38370/2024 | VANIK EDUCATION PVT. LTD., BBSR                       | DEBAKANTA MOHANTY        | //                   |                          |
|     | WP(C)/22064/2024   | VS  | VS                       | 0                    |                          |
|     |                    | ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BBSR |                          | //                   |                          |
| 197 | D-WP(C)/38371/2024 | BABAJI CHARAN PANDA                                   | ASHOK KUMAR MOHANTY      | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 198 | D-WP(C)/38372/2024 | SWARAJ KUMAR KANHAR                                   | SUKANTA KUMAR MISHRA     | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 199 | D-WP(C)/38375/2024 | KRUSHNA CHANDRA ROUT                                  | Biswabihari Mohanty      | //                   | AOR20220001789C202400025 |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 200 | D-WP(C)/38377/2024 | ABANIKANTA PARIDA                                     | PRAFULLA CHANDRA ACHARYA | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 201 | D-WP(C)/38379/2024 | SUDARSHAN BHOI  | SRIKANTA KUMAR NATH      | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 202 | D-WP(C)/38381/2024 | SUPRAVA NAYAK   | RABINARAYAN NAYAK        | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                       |                          | //                   |                          |
| 203 | D-WP(C)/38383/2024 | DIBJAY BEHERA   | DR. JITENDRA KUMAR LENKA | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |
|     |                    | THE GENERAL MANAGER, HRD, ODISHA GRAMYA BANK, BBSR    |                          | //                   |                          |
| 204 | D-WP(C)/38384/2024 | MR.MALAYA RANJAN PATTANAİK                            | RAVI SHANKAR SAMAL       | //                   |                          |
|     |                    | VS  | VS                       | 0                    |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/09/2024**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b>       |
|-----------|--------------------------|--|--------------------------------|-----------------------------|--------------------------|
| 205       | D-WP(C)/38385/2024       | A.O. AXIS BANK LTD, BBSR<br>GANGADHAR DASH<br>VS<br>UNION OF INDIA | SAILABALA JENA<br>VS           | //<br>//<br>0<br>//         |                          |
| 206       | D-WP(C)/38386/2024       | AJAYA GUPTA<br>VS<br>UNION OF INDIA                                | SAILABALA JENA<br>VS           | //<br>0<br>//               |                          |
| 207       | D-WP(C)/38387/2024       | KUNJA BIHARI GUPTA<br>VS<br>UNION OF INDIA                         | SAILABALA JENA<br>VS           | //<br>0<br>//               |                          |
| 208       | D-WP(C)/38388/2024       | RAJESH KUMAR SAHU<br>VS<br>STATE OF ODISHA                         | ARUN KUMAR PATRA<br>VS         | //<br>0<br>//               |                          |
| 209       | D-WP(C)/38390/2024       | SAKTI SEKHAR MOHAPATRA<br>VS<br>STATE OF ORISSA                    | DILLIP KUMAR MOHAPATRA<br>VS   | //<br>0<br>//               |                          |
| 210       | D-WP(C)/38392/2024       | RAMESH CHANDRA AGRAWAL<br>VS<br>STATE BANK OF INDIA                | SUDEEP KUMAR SARANGI<br>VS     | //<br>0<br>//               |                          |
| 211       | D-WP(C)/38393/2024       | SHRIKANTA KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA                 | SANTOSH KUMAR NANDA<br>VS      | //<br>0<br>//               |                          |
| 212       | D-WP(C)/38394/2024       | GANESWAR PRADHAN<br>VS<br>STATE OF ODISHA                          | DEBASIS ROUT<br>VS             | //<br>0<br>//               |                          |
| 213       | D-WP(C)/38395/2024       | SEBAK KUMBHAR<br>VS<br>STATE OF ODISHA                             | LAXMI SHARMA<br>VS             | //<br>0<br>//               |                          |
| 214       | D-WP(C)/38396/2024       | KAMALAKANTA JENA<br>VS<br>STATE OF ODISHA                          | SANJIB MOHANTY<br>VS           | //<br>0<br>//               | AOR20220001611C202400022 |
| 215       | D-WP(C)/38397/2024       | JAGADISH CHANDRA PANDA<br>VS<br>STATE OF ODISHA                    | DEBASIS ROUT<br>VS             | //<br>0<br>//               |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|--------------------------------|----------------------|--------------------------|
| 216 | D-WP(C)/38399/2024 | PURNANANDA SAHOO<br>VS<br>STATE OF ODISHA  | MANAS PATI<br>VS               | //<br>0<br>//        | AOR20220001535C202400066 |
| 217 | D-WP(C)/38401/2024 | UTTAM KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                      | MANAS PATI<br>VS               | //<br>0<br>//        | AOR20220001535C202400067 |
| 218 | D-WP(C)/38406/2024 | SOURAV SEKHAR BEHERA<br>VS<br>STATE OF ODISHA                                    | IN PERSON<br>VS                | //<br>0<br>//        | LOD20220000356C202400007 |
| 219 | D-WP(C)/38407/2024 | BIRANCHI NARAYAN SAHOO<br>VS<br>STATE OF ODISHA                                  | BIJAY KUMAR BEHERA<br>VS       | //<br>0<br>//        |                          |
| 220 | D-WP(C)/38409/2024 | GOURANGA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                                 | CHITTA RANJAN PATTNAIK<br>VS   | //<br>0<br>//        |                          |
| 221 | D-WP(C)/38410/2024 | M/S.SAPTAGIRI REAL ESTATE PVT .LTD, GANJAM<br>VS<br>FINANCE DEPT, GOVT OF ODISHA | TEJASMITA MOHAPATRA<br>VS      | //<br>0<br>//        |                          |
| 222 | D-WP(C)/38411/2024 | SNEHALATA NAYAK<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//        |                          |
| 223 | D-WP(C)/38413/2024 | KRUSHNA PRIYA DAS<br>VS<br>STATE OF ODISHA                                       | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//        |                          |
| 224 | D-WP(C)/38414/2024 | HARI DAKUA<br>VS<br>STATE OF ORISSA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//        |                          |
| 225 | D-WP(C)/38415/2024 | JOBER MOHAMMED<br>VS<br>STATE OF ODISHA  | RAMESH CHANDRA OJHA<br>VS      | //<br>0<br>//        |                          |
| 226 | D-WP(C)/38416/2024 | MOHINI MOHAN BEHERA<br>VS<br>THE CHAIRMAN UTKAL GRAMEEN BANK, HEAD OFFICER       | ASHOK KUMAR BEHERA<br>VS       | //<br>0<br>//        |                          |
| 227 | D-WP(C)/38417/2024 | DAMBARUDHAR JENA   | PRAFULLA KUMAR MOHAPATRA       | //                   |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|-------------------------|----------------------|--------------------------|
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 228 | D-WP(C)/38419/2024 | PRAVAT KUMAR DAS   | BINI MISHRA             | //                   |                          |
|     | WP(C)/22085/2024   | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 229 | D-WP(C)/38420/2024 | DURGA PRASAD MISHRA  | AVIJIT PATNAIK          | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 230 | D-WP(C)/38421/2024 | RAMA CHANDRA SAHOO   | RABINDRA KUMAR PATNAIK  | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | ADDL. CHIEF SECY, WATER RESOURCES DEPT, BBSR                 |                         | //                   |                          |
| 231 | D-WP(C)/38423/2024 | ARJUN SAHOO  | SWAPNIL ROY             | //                   | AOR20220001600C202400035 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 232 | D-WP(C)/38425/2024 | ASHOK KUMAR PANIGRAHI  | SIDHARTH PRASAD DAS     | //                   | AOR20220001597C202400119 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 233 | D-WP(C)/38426/2024 | BUDA BAIRAGI @ B.BAIRAGI                                     | SIDHARTH PRASAD DAS     | //                   | AOR20220001597C202400120 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 234 | D-WP(C)/38427/2024 | RADHA KRISHNA INDUSTRIAL TRAINING CENTRE, MANJUR BELAMAR DAS | MANJUR BELAMAR DAS      | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 235 | D-WP(C)/38428/2024 | NIRUPAMA NAIK  | KAJAL SAHOO             | //                   | AOR20220001613C202400070 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | UNION OF INDIA   |                         | //                   |                          |
| 236 | D-WP(C)/38429/2024 | SANGHAMITRA BEHURA   | GOURI MOHAN RATH        | //                   | AOR20220001651C202400019 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA  |                         | //                   |                          |
| 237 | D-WP(C)/38432/2024 | M/S SWASTIK TRANSPORT  | MANOJ VERMA             | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | UNION OF INDIA   |                         | //                   |                          |
| 238 | D-WP(C)/38433/2024 | B.PAPA RAO   | RABINDRA KUMAR PATNAIK  | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/09/2024**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 239       | D-WP(C)/38435/2024       | ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR<br>MAINA BEHERA<br>VS<br>UNION OF INDIA | RABI NARAYAN MOHANTY<br>VS     | //<br>//<br>0<br>//         |                    |
| 240       | D-WP(C)/38438/2024       | MADHAB CHANDRA BEHERA<br>VS<br>STATE OF ODISHA  | BISHAL BAIVAB<br>VS            | //<br>0<br>//               |                    |
| 241       | D-WP(C)/38441/2024       | JAYANTA KUMAR MAHALIK<br>VS<br>STATE OF ODISHA  | BISHAL BAIVAB<br>VS            | //<br>0<br>//               |                    |
| 242       | D-WP(C)/38444/2024       | DHUBA CHARAN ROUT<br>VS<br>STATE OF ODISHA  | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                    |
| 243       | D-WP(C)/38445/2024       | DR. TANMAY LALITENDU MOHANTY<br>VS<br>STATE OF ODISHA                                 | BISHAL BAIVAB<br>VS            | //<br>0<br>//               |                    |
| 244       | D-WP(C)/38446/2024       | SAROJ KUMAR NANDA<br>VS<br>THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION      | ASHOK DAS<br>VS                | //<br>0<br>//               |                    |
| 245       | D-WP(C)/38447/2024       | PRAMOD KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA                                       | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                    |
| 246       | D-WP(C)/38448/2024       | PRASANNA KUMAR RATH<br>VS<br>STATE OF ODISHA  | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                    |
| 247       | D-WP(C)/38449/2024       | SUDHIR RANJAN PANIGRAHI<br>VS<br>STATE OF ODISHA                                      | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                    |
| 248       | D-WP(C)/38451/2024       | ALIBHA DILIP PANDEY @ ALIBHA PANDEY<br>VS<br>UNION OF INDIA                           | PABITRA KUMAR NAYAK<br>VS      | //<br>0<br>//               |                    |
| 249       | D-WP(C)/38452/2024       | SITANATH BISWASROY<br>VS<br>THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM   | ASHOK DAS<br>VS                | //<br>0<br>//               |                    |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/09/2024**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b>       |
|-----------|--------------------------|--|--------------------------------|-----------------------------|--------------------------|
| 250       | D-WP(C)/38453/2024       | SURENDRA KUMAR SWAIN<br>VS<br>STATE OF ODISHA                                    | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                          |
| 251       | D-WP(C)/38455/2024       | PURNA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                                     | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                          |
| 252       | D-WP(C)/38458/2024       | SRIKANTA KUMAR NANDA<br>VS<br>STATE OF ODISHA                                    | GOPAL KRUSHNA NANDA<br>VS      | //<br>0<br>//               |                          |
| 253       | D-WP(C)/38459/2024       | ASHOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                       | PRAVAT KUMAR NAYAK<br>VS       | //<br>0<br>//               |                          |
| 254       | D-WP(C)/38460/2024       | SANJAY KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                     | PADMANAVA JENA<br>VS           | //<br>0<br>//               |                          |
| 255       | D-WP(C)/38462/2024       | PRATIMA RATH<br>VS<br>STATE OF ODISHA  | GOPAL KRUSHNA NANDA<br>VS      | //<br>0<br>//               |                          |
| 256       | D-WP(C)/38469/2024       | SASHIDEVI SWAIN<br>VS<br>THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM | ASHOK DAS<br>VS                | //<br>0<br>//               |                          |
| 257       | D-WP(C)/38472/2024       | SURESH KUMAR PADHAN<br>VS<br>STATE OF ODISHA                                     | TIKERAM MEHER<br>VS            | //<br>0<br>//               |                          |
| 258       | D-WP(C)/38475/2024       | HEMANTA MALIK<br>VS<br>STATE OF ODISHA   | SIDHARTHA MISHRA<br>VS         | //<br>0<br>//               |                          |
| 259       | D-WP(C)/38476/2024       | SANYASI NAYAK<br>VS<br>STATE OF ODISHA   | SIBANARAYAN BISWAL<br>VS       | //<br>0<br>//               | AOD20240000783C202400013 |
| 260       | D-WP(C)/38478/2024       | V.BIJAYA KUMAR<br>VS<br>STATE OF ODISHA  | TUSHAR KANTI SATAPATHY<br>VS   | //<br>0<br>//               |                          |
| 261       | D-WP(C)/38482/2024       | RAJENDRA BHAGAT  | BRAJA MOHAN SARANGI            | //                          |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 262 | D-WP(C)/38484/2024 | SITANATH BISWASROY                                       | ASHOK DAS               | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM |                         | //                   |             |
| 263 | D-WP(C)/38485/2024 | PRAVASH CHANDRA NAYAK                                    | PARSURAM DAS            | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | UNION BANK OF INDIA                                      |                         | //                   |             |
| 264 | D-WP(C)/38487/2024 | SWAPNESWAR SAHOO   | BRAJA MOHAN SARANGI     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 265 | D-WP(C)/38488/2024 | SANTOSH KUMAR MUDULI                                     | BRAJA MOHAN SARANGI     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 266 | D-WP(C)/38490/2024 | CHITA RANJAN SAHOO                                       | SHIB SHANKAR MOHANTY    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | TAHASILDAR BHUBANESWAR                                   |                         | //                   |             |
| 267 | D-WP(C)/38493/2024 | BINDU RAJ  | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 268 | D-WP(C)/38494/2024 | KALYANI PATRA  | SITA KANTA HOTA         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | SECY, INSURANCE OMBUDSMAN, L.I.C.OF INDIA, BBSR          |                         | //                   |             |
| 269 | D-WP(C)/38496/2024 | ANGEL MISHRA   | SRINIBASH SATAPATHY     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | DEBASHIS MISHRA  |                         | //                   |             |
| 270 | D-WP(C)/38497/2024 | S.TEJESWAR PATRO   | ARUPANANDA GOSWAMY      | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 271 | D-WP(C)/38498/2024 | PRAFULLA KUMAR NAYAK                                     | PRNOY MOHANTY           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | UNION OF INDIA   |                         | //                   |             |
| 272 | D-WP(C)/38499/2024 | NABAKISHORE SAHOO  | BAMADEV BARAL           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|--------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/38500/2024 | STATE OF ODISHA<br>DUKHISHYAMA DAS<br>VS   | DR.BINOD KUMAR MISHRA<br>VS    | //<br>//<br>0        |                          |
| 274 | D-WP(C)/38502/2024 | STATE OF ODISHA<br>PRASENENDU DAS<br>VS  | BIDESH RANJAN BEHERA<br>VS     | //<br>//<br>0        |                          |
| 275 | D-WP(C)/38505/2024 | STATE OF ODISHA<br>SUBASH CHANDRA SAHOO<br>VS                                      | DIPAK RANJAN MISHRA<br>VS      | //<br>//<br>0        |                          |
| 276 | D-WP(C)/38507/2024 | STATE OF ODISHA<br>M/S JYOTI CONSTRUCTION, KEONJHAR<br>VS                          | AJIT KUMAR ROY<br>VS           | //<br>//<br>0        |                          |
| 277 | D-WP(C)/38510/2024 | CHIEF COMNR GST, CENTRAL EXCISE AND CUSTOMS, BBSR<br>KISHORE CHANDRA PRADHAN<br>VS | KOUSIK ANANDA GURU<br>VS       | //<br>//<br>0        |                          |
| 278 | D-WP(C)/38511/2024 | STATE OF ODISHA<br>SANGHAMITRA BEHURA<br>VS  | GOURI MOHAN RATH<br>VS         | //<br>//<br>0        | AOR20220001651C202400020 |
| 279 | D-WP(C)/38513/2024 | STATE OF ODISHA<br>ANANDIKA MOHANTY<br>VS  | PRASANTA KUMAR SATAPATHY<br>VS | //<br>//<br>0        |                          |
| 280 | D-WP(C)/38514/2024 | STATE OF ODISHA<br>SABITRI NAYAK<br>VS   | VIVEKANANDA JENA<br>VS         | //<br>//<br>0        |                          |
| 281 | D-WP(C)/38515/2024 | STATE OF ODISHA<br>BHABANI SANKAR KAR<br>VS  | DURGESH NARAYAN RATH<br>VS     | //<br>//<br>0        |                          |
| 282 | D-WP(C)/38517/2024 | STATE OF ODISHA<br>RASHMITA MOHANTY<br>VS  | PRASANTA KUMAR SATAPATHY<br>VS | //<br>//<br>0        |                          |
| 283 | D-WP(C)/38519/2024 | FAKIR MOHAN UNIVERSITY<br>BASANTI SAHOO<br>VS<br>RAMADEBI ROUTRAY                  | KSHIROD KUMAR ROUT<br>VS       | //<br>//<br>0<br>//  |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|----------------------------|----------------------|-------------|
| 284 | D-WP(C)/38520/2024 | RAJESH KUMAR LENKA<br>VS<br>STATE OF ODISHA                        | USHARANI PATI<br>VS        | //<br>0<br>//        |             |
| 285 | D-WP(C)/38521/2024 | BIJAY KUMAR PANDA<br>VS<br>BRANCH MANAGER CANARA BANK, JAJPUR ROAD | BIJAY KUMAR MOHANTY<br>VS  | //<br>0<br>//        |             |
| 286 | D-WP(C)/38522/2024 | DIDIRAM MAJHI<br>VS<br>STATE OF ODISHA                             | AKSHAYA KUMAR SAHOO<br>VS  | //<br>0<br>//        |             |
| 287 | D-WP(C)/38523/2024 | BANSHIDHAR KHILAR<br>VS<br>STATE OF ODISHA                         | DURGESH NARAYAN RATH<br>VS | //<br>0<br>//        |             |
| 288 | D-WP(C)/38525/2024 | MUKTI KANTA PARIDA<br>VS<br>STATE OF ODISHA                        | KAUSHIK SWAIN<br>VS        | //<br>0<br>//        |             |
| 289 | D-WP(C)/38527/2024 | JUGAL KISHORE BHOI<br>VS<br>STATE OF ODISHA                        | AKSHAYA KUMAR SAHOO<br>VS  | //<br>0<br>//        |             |
| 290 | D-WP(C)/38528/2024 | MRUTYUNJAY MISHRA<br>VS<br>STATE OF ODISHA                         | DURGESH NARAYAN RATH<br>VS | //<br>0<br>//        |             |
| 291 | D-WP(C)/38529/2024 | SUBRAT PATTANAYAK<br>VS<br>STATE OF ODISHA                         | ASISH KUMAR RAY<br>VS      | //<br>0<br>//        |             |
| 292 | D-WP(C)/38533/2024 | MADAN CHINDA<br>VS<br>STATE OF ODISHA                              | AKSHAYA KUMAR SAHOO<br>VS  | //<br>0<br>//        |             |
| 293 | D-WP(C)/38534/2024 | LAXMAN MISHRA<br>VS<br>STATE OF ODISHA                             | DURGESH NARAYAN RATH<br>VS | //<br>0<br>//        |             |
| 294 | D-WP(C)/38535/2024 | SANJAY KUMAR SINGH<br>VS<br>STATE OF ODISHA                        | ADHIRAJ MOHANTY<br>VS      | //<br>0<br>//        |             |
| 295 | D-WP(C)/38537/2024 | SUDHA RANI HOTA  | AMIT KUMAR SAA             | //                   |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 296 | D-WP(C)/38539/2024 | SUBASH BHUYAN   | DURGESH NARAYAN RATH    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 297 | D-WP(C)/38541/2024 | KUSUM MANJARI PUROHIT                                 | AMIT KUMAR SAA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 298 | D-WP(C)/38542/2024 | NANDA HEMBRAM   | SHASHI BHUSAN JENA      | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 299 | D-WP(C)/38543/2024 | AKSHAY KUMAR DAS                                      | AMIT KUMAR SAA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 300 | D-WP(C)/38544/2024 | AMBIKA PRASAD DAS                                     | AMITABH MISHRA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 301 | D-WP(C)/38546/2024 | MIKHAEL RAIKA   | DURGESH NARAYAN RATH    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 302 | D-WP(C)/38547/2024 | KAILASH CHANDRA PARIDA                                | AMIT KUMAR SAA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 303 | D-WP(C)/38548/2024 | BALARAM SAHA  | AMIT KUMAR SAA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 304 | D-WP(C)/38549/2024 | LAXMIPRIYA NAYAK                                      | DURGESH NARAYAN RATH    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                       |                         | //                   |             |
| 305 | D-WP(C)/38551/2024 | SUMIT JOSHI   | GOPAL SINHA             | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | THE DIRECTOR (SRKV), MINISTRY OF AYUSH, GOVT OF INDIA |                         | //                   |             |
| 306 | D-WP(C)/38552/2024 | B JANARADHAN REDDY                                    | PRABHU PRASANNA BEHERA  | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|---------------------|---|--------------------------------|--|--------------------------|
| 307 | D-ABLAPL/26701/2024 | STATE OF ODISHA<br>DURGA MADHAB PANIGRAHI @DURGA PRASAD PACHARVS<br>VS<br>STATE OF ODISHA | CHITRAKESH MUDULI<br>VS        | //<br>SHERAGADA /133 /2024<br>()       | AOR20220002820C202400005 |
| 308 | D-ABLAPL/26702/2024 | STATE OF ODISHA<br>NARESH SAMAL<br>VS<br>STATE OF ODISHA                                  | BHARAT JALLI<br>VS             | //<br>TELKOI /243 /2024<br>()          | AOD20240000581C202400015 |
| 309 | D-ABLAPL/26704/2024 | STATE OF ODISHA<br>MD.@MOHAMMED MOBIN@MOBIN RAZA<br>VS<br>STATE OF ODISHA                 | SWARAJ PATEL<br>VS             | //<br>KUTRA /144 /2024<br>()           | AOR20220000246C202400033 |
| 310 | D-ABLAPL/26705/2024 | STATE OF ODISHA<br>ASHOK PRADHAN<br>VS<br>STATE OF ODISHA                                 | SWARAJ PATEL<br>VS             | //<br>LEPHRIPADA /150 /2024<br>()      | AOR20220000246C202400031 |
| 311 | D-ABLAPL/26706/2024 | STATE OF ODISHA<br>MEGHANAD KHUNTIA<br>VS<br>STATE OF ODISHA                              | BIPLABA P.B. BAHALI<br>VS      | //<br>MANGALPUR /21 /2009<br>()        |                          |
| 312 | D-ABLAPL/26707/2024 | STATE OF ODISHA<br>SK SAHAJAN<br>VS<br>STATE OF ODISHA                                    | BHARAT JALLI<br>VS             | //<br>TELKOI /245 /2024<br>()          | AOD20240000581C202400022 |
| 313 | D-ABLAPL/26708/2024 | STATE OF ODISHA<br>DESINA PATTABI RAMA RAO<br>VS<br>STATE OF ODISHA                       | SUSANTA KUMAR SAHU<br>VS       | //<br>ATTABIRA /298 /2024<br>()        |                          |
| 314 | D-ABLAPL/26710/2024 | STATE OF ODISHA<br>SIBANANDA BAL<br>VS<br>STATE OF ODISHA                                 | PANCHANAN PANIGRAHI<br>VS      | //<br>PARJANG /385 /2024<br>()         | AOD20240000001C202400263 |
| 315 | D-ABLAPL/26711/2024 | STATE OF ODISHA<br>BISWAJIT PRADHAN<br>VS<br>STATE OF ODISHA                              | OM PRAKASH SARAN<br>VS         | //<br>DHENKANAL SADAR /266 /2022<br>() | AOR20220000371C202400078 |
| 316 | D-ABLAPL/26713/2024 | STATE OF ODISHA<br>SHARAT DALEI<br>VS<br>STATE OF ODISHA                                  | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>JATNI P.S. /330 /2024<br>()      |                          |
| 317 | D-ABLAPL/26718/2024 | STATE OF ODISHA<br>NABA @ NABAGHANA SUNA<br>VS<br>STATE OF ODISHA                         | JAGABANDHU SAHU<br>VS          | //<br>TUSRA /225 /2024<br>()           |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|---------------------|--|------------------------------|--|--------------------------|
| 318 | D-ABLAPL/26719/2024 | PRAVAKAR CHAMPATI<br>VS<br>STATE OF ODISHA           | AKSHAYA KUMAR SUBUDHI<br>VS  | DELANGA /165 /2022<br>()<br>//         |                          |
| 319 | D-ABLAPL/26722/2024 | ASWINI KUMAR DASH<br>VS<br>STATE OF ODISHA           | DEVASHIS PANDA<br>VS         | JAGATSINGPUR /816 /2024<br>()<br>//    |                          |
| 320 | D-ABLAPL/26727/2024 | UPENDRA KUAMR TAKRI @ PINKU<br>VS<br>STATE OF ODISHA | S.S.RAY (2)<br>VS            | RAYAGADA TOWN /246 /2024<br>()<br>//   |                          |
| 321 | D-ABLAPL/26739/2024 | PRASANTA KUMAR PANDA<br>VS<br>STATE OF ODISHA        | AMBARISH MEKAP<br>VS         | KUDANAGARI /188 /2024<br>()<br>//      | AOR20220001976C202400010 |
| 322 | D-ABLAPL/26740/2024 | NABIN SAHU<br>VS<br>STATE OF ODISHA                  | SUSHANTA KUMAR JOSHI<br>VS   | MURIBAHAL /201 /2023<br>()<br>//       |                          |
| 323 | D-ABLAPL/26741/2024 | SK. ADIL<br>VS<br>STATE OF ODISHA                    | MRUGANKA MAULI PATNAIK<br>VS | RAMACHANDRAPUR /196 /2022<br>()<br>//  |                          |
| 324 | D-ABLAPL/26745/2024 | MAHIBU KHAN<br>VS<br>STATE OF ODISHA                 | PRIYA RANJAN SINGH<br>VS     | DHENKANAL SADAR /148 /2024<br>()<br>// |                          |
| 325 | D-ABLAPL/26746/2024 | NANDAKISHORE BAG<br>VS<br>STATE OF ODISHA            | CHANDAN SAMANTARAY<br>VS     | KHARIAR /296 /2024<br>()<br>//         |                          |
| 326 | D-ABLAPL/26750/2024 | NANA @ SK SADIK QUADRI<br>VS<br>STATE OF ODISHA      | JAYAKRISHNA MOHAPATRA<br>VS  | BANSADA /35 /2019<br>()<br>//          |                          |
| 327 | D-ABLAPL/26751/2024 | DILLIP KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA      | SANDEEP RAJ PANDA<br>VS      | HARICHANDANPUR /168 /2024<br>()<br>//  |                          |
| 328 | D-ABLAPL/26754/2024 | SAMEER RANJAN PANDA<br>VS<br>STATE OF ODISHA         | TANMAYA KUMAR MOHANTY<br>VS  | INFOCITY PS /287 /2024<br>()<br>//     |                          |
| 329 | D-ABLAPL/26756/2024 | BHAGIRATHI SETHY                                     | ASHOK KUMAR SAHOO            | KENDRAPARA /174 /2024                  |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                     | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|---------------------|--|-------------------------|----------------------------|--------------------------|
|     |                     | VS                                       | VS                      | ()                         |                          |
| 330 | D-ABLAPL/26758/2024 | STATE OF ODISHA<br>SAMIRANJAN RAY        | PRATAP KUMAR NAYAK      | LAHUNIPADA /173 /2024      |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 331 | D-ABLAPL/26759/2024 | STATE OF ODISHA<br>MANOJ BARIK           | DURGA CHARAN DEY        | SINDHIKELA PS /243 /2024   |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 332 | D-ABLAPL/26760/2024 | STATE OF ODISHA<br>MAHENDRA BEHERA       | MRUGANKA MAULI PATNAIK  | KOREI /96 /2024            |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 333 | D-ABLAPL/26765/2024 | STATE OF ODISHA<br>PARAMESWAR SETHI      | RAMAKANTA PANDA         | BALASORE SADAR /300 /2024  |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 334 | D-ABLAPL/26771/2024 | STATE OF ODISHA<br>RIAJAT KHAN @ ABUNU   | PRANAB KUMAR CHHATOI    | CHANDAKA P.S. /256 /2021   |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 335 | D-ABLAPL/26773/2024 | STATE OF ODISHA<br>MANJUSHREE PRUSTY     | DEEPAK KU SAHOO         | BANTALA /186 /2024         |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 336 | D-ABLAPL/26774/2024 | STATE OF ODISHA<br>CHANDRA SEKHAR BEHERA | SOUBHAGYA KUMAR DASH    | SOSO /135 /2024            | AOR20220001631C202400096 |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 337 | D-ABLAPL/26778/2024 | STATE OF ODISHA<br>REBATIKANTA BARIK     | SANTOSH KUMAR ROUT      | BARANGA /310 /2024         |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 338 | D-ABLAPL/26779/2024 | STATE OF ODISHA<br>RANJAN DASH           | SURYA NARAYAN MISHRA    | BASELI SAHI PS /67 /2024   |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 339 | D-ABLAPL/26780/2024 | STATE OF ODISHA<br>SOUMYARANJAN SWAIN    | SANTOSH KUMAR ROUT      | BARANGA /310 /2024         |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |
| 340 | D-ABLAPL/26782/2024 | STATE OF ODISHA<br>SMRUTI RANJAN SETHI   | RAMAKANTA DAS           | KHANDAGIRI P.S. /480 /2024 |                          |
|     |                     | VS                                       | VS                      | ()                         |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                          | E-Filing No              |
|-----|---------------------|--|----------------------------|---|--------------------------|
| 341 | D-ABLAPL/26786/2024 | STATE OF ODISHA<br>RAJESH KUMAR GIRI @RAJESH GIRI @ GUNA<br>VS | ARUN KUMAR BEHERA<br>VS    | //<br>JALESWAR /417 /2024<br>()               | AOR20220003422C202400057 |
| 342 | D-ABLAPL/26787/2024 | STATE OF ODISHA<br>PARAMESWARA MANDAL @ TULU MANDAL<br>VS      | MRUTYUNJAYA MAHARANA<br>VS | //<br>GOLANTHARA (BERHAMPUR) /341 /2024<br>() | AOR20220002077C202400045 |
| 343 | D-ABLAPL/26788/2024 | STATE OF ODISHA<br>CHINI MITU PATRA<br>VS                      | KEDAR CHANDRA BEHERA<br>VS | //<br>GOLANTHARA (BERHAMPUR) /261 /2024<br>() |                          |
| 344 | D-ABLAPL/26789/2024 | STATE OF ODISHA<br>THAKAMANA MEHERA @ SAMEER<br>VS             | PABITRA KUMAR NAYAK<br>VS  | //<br>JHARSUGUDA SADAR /266 /2024<br>()       |                          |
| 345 | D-ABLAPL/26790/2024 | STATE OF ODISHA<br>SOMANATH SAHOO<br>VS                        | SMRUTI RANJAN ROUT<br>VS   | //<br>MALGODOWN /86 /2024<br>()               |                          |
| 346 | D-ABLAPL/26791/2024 | STATE OF ODISHA<br>JAMUNA KINNAR<br>VS                         | SYED IQBAL<br>VS           | //<br>G.R.P.S.,BERHAMPUR /80 /2024<br>()      | AOR20220001843C202400020 |
| 347 | D-ABLAPL/26793/2024 | STATE OF ODISHA<br>NARAYAN BEHERA<br>VS                        | RAMAKANTA PRADHAN<br>VS    | //<br>BRAHMAGIRI /317 /2024<br>()             |                          |
| 348 | D-ABLAPL/26796/2024 | STATE OF ODISHA<br>RAJENDRA OJHA<br>VS                         | GOURI MOHAN RATH<br>VS     | //<br>CUTTACK VIGILANCE /22 /2024<br>()       |                          |
| 349 | D-ABLAPL/26798/2024 | STATE OF ODISHA(VIG.)<br>MANAS RANJAN JENA @ MANIA<br>VS       | AMULYA RATNA PANDA<br>VS   | //<br>BASTA /144 /2024<br>()                  |                          |
| 350 | D-ABLAPL/26800/2024 | STATE OF ODISHA<br>PAPU PRADHAN @ PRADEEP PRADHAN<br>VS        | AMULYA RATNA PANDA<br>VS   | //<br>BALASORE SADAR /332 /2024<br>()         |                          |
| 351 | D-ABLAPL/26801/2024 | STATE OF ODISHA<br>KANHEI @ GAJENDRA DAS<br>VS                 | AMULYA RATNA PANDA<br>VS   | //<br>SAHADEV KHUNTA /267 /2024<br>()         |                          |
|     |                     | STATE OF ODISHA  |                            | //  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/09/2024

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                | E-Filing No |
|-----|---------------------|--|------------------------------|-------------------------------------|-------------|
| 352 | D-ABLAPL/26802/2024 | DEVI PRASANNA ROUTRAY<br>VS<br>STATE OF ODISHA                     | BITAS KUMAR SWAIN<br>VS      | JAGATSINGPUR /76 /2017<br>()<br>//  |             |
| 353 | D-ABLAPL/26803/2024 | DASARATHI JENA<br>VS<br>STATE OF ODISHA                            | JYOTIRMAYA SAHOO<br>VS       | NIRAKARPUR /217 /2024<br>()<br>//   |             |
| 354 | D-ABLAPL/26804/2024 | BISWAJIT LENKA<br>VS<br>STATE OF ODISHA                            | JYOTIRMAYA SAHOO<br>VS       | MALKANGIRI /254 /2021<br>()<br>//   |             |
| 355 | D-ABLAPL/26808/2024 | SK. ABDOL @ GULAM HOSEN<br>VS<br>STATE OF ODISHA                   | PRAKASH CHANDRA DASH<br>VS   | KENDRAPARA /365 /2024<br>()<br>//   |             |
| 356 | D-ABLAPL/26809/2024 | SUSANTA KUMAR GOCHHAYAT<br>VS<br>STATE OF ODISHA                   | TAPAN JYOTI PANI<br>VS       | CHOUDWAR /440 /2024<br>()<br>//     |             |
| 357 | D-ABLAPL/26812/2024 | KABITA PANDA<br>VS<br>STATE OF ODISHA                              | SUSMITA PATTNAIK<br>VS       | SATYABADI /355 /2022<br>()<br>//    |             |
| 358 | D-ABLAPL/26816/2024 | SRIKANT ROUT @ DISCO<br>VS<br>STATE OF ODISHA                      | DURGA PRASANNA MISHRA<br>VS  | KHETRARAJPUR /171 /2024<br>()<br>// |             |
| 359 | D-ABLAPL/26819/2024 | SUSANTA BARIK @ PRAVAKAR BARIK<br>VS<br>STATE OF ODISHA            | SAROJ KUMAR DASH<br>VS       | BHUBAN /412 /2024<br>()<br>//       |             |
| 360 | D-ABLAPL/26821/2024 | TAPAN KUMAR SAHOO @ TAPAN SAHOO<br>VS<br>STATE OF ODISHA           | SATYA NARAYAN MISHRA 4<br>VS | NAIKANI-DIHI /191 /2024<br>()<br>// |             |
| 361 | D-ABLAPL/26823/2024 | KESHAB MAHARANA @ KESHAB CHANDRA MAHARANA<br>VS<br>STATE OF ODISHA | SATYA NARAYAN MISHRA 4<br>VS | MARINE KASIA /94 /2024<br>()<br>//  |             |
| 362 | D-ABLAPL/26824/2024 | NIRMAL KUMAR MAHTO<br>VS<br>STATE OF ODISHA                        | KSHIROD KUMAR ROUT<br>VS     | / /0<br>()<br>//                    |             |
| 363 | D-ABLAPL/26826/2024 | RAHUL @ PREM PRADHAN   | CHHABI BEHERA                | BARANGA /102 /2024                  |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/09/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|---------------------|--|-------------------------|----------------------------|--------------------------|
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 364 | D-ABLAPL/26828/2024 | SIBASANKAR ULAKA                       | SUSANTA KUMAR NATH      | RAYAGADA TOWN /163 /2024   |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 365 | D-ABLAPL/26829/2024 | SANJEEB NAYAK @SANJEEB KUMAR NAYAK     | HAREKRUSHNA DASH        | RAMACHANDRAPUR /285 /2024  | AOD20240000001C202400264 |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 366 | D-ABLAPL/26834/2024 | NABAGHANA PAIKRAY                      | DEBA KUMAR RATH         | TANGI (KHURDA) /508 /2024  |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 367 | D-ABLAPL/26835/2024 | SUSHANTA BAHTRA @ SUSANT BHATRA        | BIRAJA PRASAD NANDA     | KAKIRIGUMMA /79 /2024      |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 368 | D-ABLAPL/26837/2024 | RAKESH KUMAR SAHASMALL @ RAJESH SASMAL | DEBA KUMAR RATH         | KHANDAGIRI P.S. /541 /2016 |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 369 | D-ABLAPL/26838/2024 | KHEDU @ BRAJA MOHAN GADNAYAK           | AKSHAYA KUMAR SAHOO     | REAMAL /202 /2023          |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |
| 370 | D-ABLAPL/26839/2024 | CHANDAN BEHERA                         | DIBYAJYOTI SAHOO        | PURUNABAZAR /235 /2024     |                          |
|     |                     | VS                                     | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                        |                         | //                         |                          |

# ORISSA HIGH COURT

MISC CASES FILED on :03/09/2024

| SL. NO. | FILING NO CASE NO                      | NAME OF PETNR./APPEL NAME OF O.P./APPEL                                     | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|---|--|-------------------|
| 1       | D-CRP/38550/2024<br>CRP/ /             | OFFICERS HOUSING COOPERATIVE SOCIETY<br>MP                                  | SUNANDA MISHRA   | 72/2024           |
| 2       | D-TRPCL/26817/2024<br>TRPCL/ /         | SARITA KUMARI PANDA @ RATH<br>MP  | SHIB SHANKAR MOHANTY                                   | 75/2024           |
| 3       | D-JCRLA/6124/2024<br>JCRLA/28/2024     | BALIA @ BALARAM SAHU<br>MP  | MS. BINAPANI TRIPATHY                                  | 183/2024          |
| 4       | D-CRLMP/14820/2024<br>CRLMP/833/2024   | AJAY @ AJAYA KUMAR SAHU<br>MP   | SHYAM NARESH MOHANTY                                   | 202/2024          |
| 5       | D-TRP(C)/38402/2024<br>TRP(C)/ /       | BISHNUPRIYA PRADHAN<br>MP   | ADITYA KUMAR PANIGRAHI                                 | 273/2024          |
| 6       | D-TRP(C)/20344/2024<br>TRP(C)/121/2024 | SUNANDA MAHANKUDA<br>MP   | DEBASISH PATNAIK                                       | 274/2024          |
| 7       | D-RVWPET/33795/2024<br>RVWPET/ /       | HRUSHIKESH BEHERA<br>MP   | BISWAJIT DAS   | 310/2024          |
| 8       | D-RVWPET/34534/2024<br>RVWPET/ /       | SAYED MAHTAB JAMAL<br>MP  | ADV.   | 311/2024          |
| 9       | D-CMAPL/34166/2024<br>CMAPL/ /         | SIDHESWAR MAJHI<br>MP   | ADV.   | 375/2024          |
| 10      | D-CMAPL/37467/2024<br>CMAPL/ /         | FAKIR MOHAN SAHU<br>MP  | ADV.   | 376/2024          |
| 11      | D-CMAPL/38524/2024<br>CMAPL/ /         | MAHENDRA GIRI<br>MP   | SAIBRATA RATH  | 377/2024          |
| 12      | D-CMAPL/38524/2024<br>CMAPL/ /         | MAHENDRA GIRI<br>MP   | SAIBRATA RATH  | 378/2024          |
| 13      | D-CMAPL/38538/2024<br>CMAPL/ /         | LALITA SAHU<br>MP   | ALEKHA CHANDRA MOHANTY                                 | 379/2024          |
| 14      | D-CMAPL/38538/2024<br>CMAPL/ /         | LALITA SAHU<br>MP   | ALEKHA CHANDRA MOHANTY                                 | 380/2024          |
| 15      | D-RPFAM/38408/2024<br>RPFAM/ /         | SUBASH CHANDRA NAYAK<br>MP  | TAPAN KUMAR MANDAL                                     | 384/2024          |
| 16      | D-MATA/38072/2024<br>MATA/ /           | SIRLA BODAMMA<br>MP   | SOUBHAGYA KUMAR DASH                                   | 408/2024          |
| 17      | D-CONTC/11631/2024<br>CONTC/1768/2024  | SUNIL KUMAR MOHANTA<br>MP   | M/S. RABI NARAYAN NAYAK                                | 418/2024          |
| 18      | D-FAO/36596/2024<br>FAO/407/2024       | THE MANAGING DIRECTOR M/S LIRA CONSTRUCTION<br>MP                           | PRADIP KUMAR MISHRA                                    | 776/2024          |
| 19      | D-FAO/37294/2024<br>FAO/ /             | MANAGER LEGAL, CHOLLA MS GENERAL INSURANCE CO.LTD.,KHURDA<br>MP             | ANURAG K. SAHOO  | 780/2024          |
| 20      | D-FAO/37297/2024<br>FAO/ /             | MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA<br>MP | ANURAG K. SAHOO  | 781/2024          |
| 21      | D-FAO/31331/2024<br>FAO/403/2024       | M/S SHRIRAM GENERAL INSURANCE CO.LTD.<br>MP                                 | ANU BISHR DASH   | 782/2024          |
| 22      | D-CRLREV/26749/2024<br>CRLREV/ /       | JEETENDRA JHA @ JITENDRA JHA @ JITENDRA<br>MP                               | JUGALA KISHORE PANDA                                   | 782/2024          |
| 23      | D-CRLREV/26797/2024<br>CRLREV/ /       | SARAT CHANDRA DASH<br>MP  | ADYASIDHI MISHRA                                       | 783/2024          |
| 24      | D-FAO/38481/2024<br>FAO/ /             | RADHAMADHAB PRADHAN<br>MP   | BIKASH MISHRA  | 783/2024          |
| 25      | D-CRLREV/26814/2024<br>CRLREV/ /       | INDRAJIT DE<br>MP   | RAJESWAR HOTA  | 784/2024          |
| 26      | D-CRLREV/26831/2024                    | LIJALIN SAHOO   | SIDHESWAR RATH   |                   |

|    |  |   |                                      |           |
|----|--|---|--------------------------------------|-----------|
| 27 | CRLREV/ /<br>D-CRLREV/26831/2024       | MP<br>LIJALIN SAHOO                           | SIDHESWAR RATH                       | 785/2024  |
| 28 | CRLREV/ /<br>D-SA/91/1994              | MP<br>KHUTALA                                 | DEBASIS PANIGRAHI                    | 786/2024  |
| 29 | SA/91/1994<br>D-SA/186/1995            | MP<br>KHUTALA                                 | DEBASIS PANIGRAHI                    | 801/2024  |
| 30 | SA/186/1995<br>D-SA/194/1993           | MP<br>JAJNESWAR                               | M/S.N.LENKA                          | 802/2024  |
| 31 | SA/194/1993<br>D-SA/194/1993           | MP<br>JAJNESWAR                               | M/S.N.LENKA                          | 803/2024  |
| 32 | SA/194/1993<br>D-SA/194/1993           | MP<br>JAJNESWAR                               | M/S.N.LENKA                          | 804/2024  |
| 33 | SA/194/1993<br>D-SA/471/2001           | MP<br>RAMLINGESWAR                            | M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA | 805/2024  |
| 34 | SA/471/2001<br>D-SA/471/2001           | MP<br>RAMLINGESWAR                            | M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA | 806/2024  |
| 35 | SA/471/2001<br>D-SA/471/2001           | MP<br>RAMLINGESWAR                            | M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA | 807/2024  |
| 36 | SA/471/2001<br>D-RSA/31360/2024        | MP<br>NIKUNJA BIHARI DAS                      | MAHESWAR MOHANTY                     | 808/2024  |
| 37 | RSA/275/2024<br>D-RSA/364/2007         | MP<br>JATINDRA SAHOO                          | M/S.RAM PR.MOHAPATRA                 | 1038/2024 |
| 38 | RSA/364/2007<br>D-RSA/25632/2024       | MP<br>MIR MASUD ALI                           | AJIT KU. TRIPATHY                    | 1039/2024 |
| 39 | RSA/199/2024<br>D-CMP/38342/2024       | MP<br>M/S. WESTERN ELECTRICITY SUPPLY COMPANY | CHHUSAR TRIPATHY                     | 1040/2024 |
| 40 | CMP/ /<br>D-CMP/38368/2024             | MP<br>PRADEEP KUMAR SINGH                     | SATYAJIT MUKHERJEE                   | 1059/2024 |
| 41 | CMP/ /<br>D-CMP/38376/2024             | MP<br>HATI SETHI                              | BISWAJIT MOHAPATRA                   | 1060/2024 |
| 42 | CMP/ /<br>D-CMP/38389/2024             | MP<br>USHA RANI PANDA                         | DEEPALI MAHAPATRA                    | 1061/2024 |
| 43 | CMP/ /<br>D-CMP/38422/2024             | MP<br>BIJAYA KUMAR DAS                        | AMIYA KUMAR MOHANTY                  | 1062/2024 |
| 44 | CMP/ /<br>D-CMP/38424/2024             | MP<br>SURENDRANATH BARAL                      | SAMBEET PATTANAYAK                   | 1063/2024 |
| 45 | CMP/ /<br>D-CMP/38495/2024             | MP<br>JOGENDRA NAYAK                          | SATYA NARAYAN MISHRA 4               | 1064/2024 |
| 46 | CMP/ /<br>D-CMP/38506/2024             | MP<br>RABINARAYAN SAHU                        | AMIT PRASAD BOSE                     | 1065/2024 |
| 47 | CMP/ /<br>D-CMP/38467/2024             | MP<br>AMINI PRADHAN                           | BANSHIDHAR BAUG                      | 1066/2024 |
| 48 | CMP/ /<br>D-BLAPL/23629/2024           | MP<br>RAHUL MUKHI                             |                                      | 1067/2024 |
| 49 | BLAPL/8135/2024<br>D-BLAPL/16441/2024  | MP<br>BABLU JENA                              | ARIJEET MISHRA                       | 1146/2024 |
| 50 | BLAPL/5881/2024<br>D-BLAPL/24500/2024  | MP<br>MANI @ MANIBHADRA SAHOO                 | DEEPAK KUMAR MOHAPATRA               | 1147/2024 |
| 51 | BLAPL/8929/2024<br>D-BLAPL/8112/2024   | MP<br>SAKIL KHAN                              | SK. ZAFARULLA                        | 1148/2024 |
| 52 | BLAPL/2572/2024<br>D-BLAPL/20363/2024  | MP<br>RAJESH KUMAR JULUNDI                    | SHYAM SUNDAR CHHUALSINGH             | 1149/2024 |
| 53 | BLAPL/6976/2024<br>D-BLAPL/612/2024    | MP<br>PRASANTA PATRA                          | SURYAKANTA DWIBEDI                   | 1150/2024 |
| 54 | BLAPL/215/2024<br>D-BLAPL/17882/2024   | MP<br>BHASKARA BAG@BHASKARA BAG               | ARJUNA CHARANA BEHERA                | 1151/2024 |
| 55 | BLAPL/6164/2024<br>D-BLAPL/19452/2024  | MP<br>BIBHUTI DHARUA                          | ABHILASH MISHRA                      | 1152/2024 |
| 56 | BLAPL/6661/2024<br>D-BLAPL/8423/2024   | MP<br>MANTU RAULA                             | PRIYADARSAN PATTNAIK                 | 1153/2024 |
| 57 | BLAPL/4220/2024<br>D-ABLAPL/18970/2024 | MP<br>BISWARANJAN BEHERA                      |                                      | 1154/2024 |
|    | ABLAPL/6774/2024                       | MP  |                                      | 1807/2024 |

|    |  |   |                           |           |
|----|--|---|---------------------------|-----------|
| 58 | D-ABLAPL/18971/2024<br>ABLAPL/6776/2024  | SANGRAM BARIK<br>MP   |                           | 1808/2024 |
| 59 | D-ABLAPL/12059/2024<br>ABLAPL/5065/2024  | SABITRI SAHOO<br>MP   | BHABANI SHANKAR DASPARIDA | 1809/2024 |
| 60 | D-ABLAPL/10277/2018<br>ABLAPL/10277/2018 | TULU@JAYDEB PARIDA<br>MP                                      | MANOJ KUMAR MALLICK       | 1810/2024 |
| 61 | D-ABLAPL/21841/2024<br>ABLAPL/8098/2024  | NILACHAKRA PANDA<br>MP  |                           | 1811/2024 |
| 62 | D-ABLAPL/16292/2024<br>ABLAPL/5632/2024  | SMRUTIRANJAN JENA<br>MP                                       |                           | 1812/2024 |
| 63 | D-ABLAPL/16074/2022<br>ABLAPL/16074/2022 | ARUN KUMAR KHANDA<br>MP                                       |                           | 1813/2024 |
| 64 | D-ABLAPL/18715/2024<br>ABLAPL/6638/2024  | PRATIMA BARIK<br>MP   | SAMBEET PATTANAYAK        | 1814/2024 |
| 65 | D-ABLAPL/24319/2024<br>ABLAPL/8833/2024  | SK. ABDULAH<br>MP   |                           | 1815/2024 |
| 66 | D-ABLAPL/21236/2024<br>ABLAPL/8173/2024  | AVINNA DAS @ AVINNA CHARANA DAS<br>MP                         | GAYADHAR SAMAL            | 1816/2024 |
| 67 | D-ABLAPL/26585/2024<br>ABLAPL/9710/2024  | BIMAN BIHARI SATAPATHY<br>MP                                  |                           | 1817/2024 |
| 68 | D-ABLAPL/21769/2024<br>ABLAPL/7928/2024  | PRABIN NAYAK @ PRABINA NAYAK<br>MP                            |                           | 1818/2024 |
| 69 | D-ABLAPL/4176/2024<br>ABLAPL/2610/2024   | TAPAN DASH @ TAPAN KUMAR DASH<br>MP                           |                           | 1819/2024 |
| 70 | D-ABLAPL/14823/2023<br>ABLAPL/14823/2023 | SURYAKANTA SAHOO<br>MP  |                           | 1820/2024 |
| 71 | D-ABLAPL/22047/2024<br>ABLAPL/8344/2024  | JAGNNATH BEHERA<br>MP   |                           | 1821/2024 |
| 72 | D-ABLAPL/20037/2024<br>ABLAPL/7265/2024  | JAGAN PALAURI<br>MP   |                           | 1822/2024 |
| 73 | D-ABLAPL/13635/2024<br>ABLAPL/5647/2024  | BHAIGA@ BHAGYADHAR NAIK<br>MP                                 | OM PRAKASH SARAN          | 1823/2024 |
| 74 | D-ABLAPL/24059/2024<br>ABLAPL/8714/2024  | RAHAS PRADHAN<br>MP   | RABINDRANATH BARIK        | 1824/2024 |
| 75 | D-MACA/975/2019<br>MACA/975/2019         | PRADEEP KU.RANA<br>MP   | ANTARYAMI DASH            | 2035/2024 |
| 76 | D-MACA/37266/2024<br>MACA/ /             | B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA<br>MP |                           | 2036/2024 |
| 77 | D-MACA/37264/2024<br>MACA/ /             | B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA<br>MP |                           | 2037/2024 |
| 78 | D-MACA/37301/2024<br>MACA/ /             | M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,KHURDHA<br>MP     |                           | 2038/2024 |
| 79 | D-MACA/38391/2024<br>MACA/ /             | D.M., NATIONAL INSURANCE CO.LTD., CUTTACK<br>MP               | BHOJASMOHAPATRA           | 2039/2024 |
| 80 | D-MACA/38391/2024<br>MACA/ /             | D.M., NATIONAL INSURANCE CO.LTD., CUTTACK<br>MP               | BHOJASMOHAPATRA           | 2040/2024 |
| 81 | D-MACA/34413/2024<br>MACA/ /             | M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR<br>MP        | ANUPAM DASH               | 2041/2024 |
| 82 | D-MACA/34411/2024<br>MACA/ /             | M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR<br>MP        | ANUPAM DASH               | 2042/2024 |
| 83 | D-MACA/34398/2024<br>MACA/895/2024       | M/S SRIRAM GENERAL INSURANCE CO.LTD.,BBSR<br>MP               | ANUPAM DASH               | 2043/2024 |
| 84 | D-MACA/34404/2024<br>MACA/ /             | M/S SRIRAM GENERAL INSURANCE CO.LTD.,BBSR<br>MP               | ANUPAM DASH               | 2044/2024 |
| 85 | D-MACA/34408/2024<br>MACA/ /             | M/S SRIRAM GENERAL INSURANCE CO.LTD.,BBSR<br>MP               | ANUPAM DASH               | 2045/2024 |
| 86 | D-MACA/34414/2024<br>MACA/ /             | M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR<br>MP             | ANUPAM DASH               | 2046/2024 |
| 87 | D-MACA/34401/2024<br>MACA/ /             | M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR<br>MP             | ANUPAM DASH               | 2047/2024 |
| 88 | D-MACA/38078/2024<br>MACA/ /             | D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARBAN<br>MP            | PRASAD KUMAR MAHALI       | 2048/2024 |
| 89 | D-MACA/38474/2024                        | D.M., UNITED INDIA INSURANCE CO.LTD., ROHESHA                 | ANUPAM DASH               |           |

|     |                    |   |   |           |
|-----|--------------------|---|---|-----------|
|     | MACA/ /            | MP  |   | 2049/2024 |
| 90  | D-MACA/38474/2024  | D.M., UNITED INDIA INSURANCE CO.LTD.            | ROMESH CHANDRA SAHOO I                            |           |
|     | MACA/ /            | MP  |   | 2050/2024 |
| 91  | D-MACA/32897/2024  | MANAGER (LEGAL) CHOLAMANDALAM M/S CHINRIKINS    | INSURANCE CO.LTD.                                 |           |
|     | MACA/ /            | MP  |   | 2051/2024 |
| 92  | D-MACA/38545/2024  | M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. | BALASORE  |           |
|     | MACA/ /            | MP  |   | 2052/2024 |
| 93  | D-CRLA/26720/2024  | DUSHASAN PRADHAN                                | SARADA PRASAD DASH                                |           |
|     | CRLA/ /            | MP  |   | 2218/2024 |
| 94  | D-CRLA/26720/2024  | DUSHASAN PRADHAN                                | SARADA PRASAD DASH                                |           |
|     | CRLA/ /            | MP  |   | 2219/2024 |
| 95  | D-CRLA/26720/2024  | DUSHASAN PRADHAN                                | SARADA PRASAD DASH                                |           |
|     | CRLA/ /            | MP  |   | 2220/2024 |
| 96  | D-CRLA/26744/2024  | BABU@BASANTA@HEMANTA SWAIN                      | NETRANANDA BISWAL                                 |           |
|     | CRLA/ /            | MP  |   | 2221/2024 |
| 97  | D-CRLA/26744/2024  | BABU@BASANTA@HEMANTA SWAIN                      | NETRANANDA BISWAL                                 |           |
|     | CRLA/ /            | MP  |   | 2222/2024 |
| 98  | D-CRLA/51/2015     | MANU MAHANTA                                    | SUSIL KU.PATTNAIK                                 |           |
|     | CRLA/51/2015       | MP  |   | 2223/2024 |
| 99  | D-CRLA/26143/2024  | SUBAS MUDULI                                    | PUSPAMITRA MOHAPATRA                              |           |
|     | CRLA/ /            | MP  |   | 2224/2024 |
| 100 | D-CRLA/178/2022    | SUKADEBA ROUT@HINA                              | PRSANT KUMAR SAHOO                                |           |
|     | CRLA/178/2022      | MP  |   | 2225/2024 |
| 101 | D-CRLA/404/2023    | SANTOSH PRADHAN                                 | SURYA KANTA PRADHAN                               |           |
|     | CRLA/404/2023      | MP  |   | 2226/2024 |
| 102 | D-CRLA/26785/2024  | ASINA KARJEE                                    | CHANDAN SAMANTARAY                                |           |
|     | CRLA/ /            | MP  |   | 2227/2024 |
| 103 | D-CRLA/26785/2024  | ASINA KARJEE                                    | CHANDAN SAMANTARAY                                |           |
|     | CRLA/ /            | MP  |   | 2228/2024 |
| 104 | D-CRLA/1844/2024   | PRADEEP KUMAR SWAIN@HANUMAN                     | JYOTIRMAYA SAHOO                                  |           |
|     | CRLA/91/2024       | MP  |   | 2229/2024 |
| 105 | D-CRLA/1039/2023   | RAMA@RAMA CHANDRA NAIK                          | DHIRENDRA KU. MOHAPATRA, S. PANDA, UMAKANTA BARIK |           |
|     | CRLA/1039/2023     | MP  |   | 2230/2024 |
| 106 | D-CRLA/591/2021    | RAJU@RAJENDRA BARIK                             | BRUNDABAN ROUT                                    |           |
|     | CRLA/591/2021      | MP  |   | 2231/2024 |
| 107 | D-CRLMC/4277/2023  | DEBUNA@DEBARAJ MAHARANA                         |   |           |
|     | CRLMC/4277/2023    | MP  |   | 2391/2024 |
| 108 | D-CRLMC/26222/2024 | AJIT KUMAR NAYAK                                | KUMARKANT BEHERA                                  |           |
|     | CRLMC/ /           | MP  |   | 2392/2024 |
| 109 | D-CRLMC/26726/2024 | RUDRA MADHABA PANDA                             | JULU KHANSAMA                                     |           |
|     | CRLMC/ /           | MP  |   | 2393/2024 |
| 110 | D-CRLMC/4378/2023  | RAJKISHORE PRADHAN                              | SUSANTA KUMAR NAYAK                               |           |
|     | CRLMC/4378/2023    | MP  |   | 2394/2024 |
| 111 | D-CRLMC/26753/2024 | KARUNAKAR SWAIN                                 | KASHINATH PATTANAIK                               |           |
|     | CRLMC/ /           | MP  |   | 2395/2024 |
| 112 | D-CRLMC/12590/2024 | AJAYA MALLICK                                   |   |           |
|     | CRLMC/1773/2024    | MP  |   | 2396/2024 |
| 113 | D-CRLMC/26775/2024 | NAYAK SRI JAGADISH PRASAD SINGH                 | BASUDEV PUJARI                                    |           |
|     | CRLMC/ /           | MP  |   | 2397/2024 |
| 114 | D-CRLMC/16295/2024 | SATYAPRIYA SAHOO                                |   |           |
|     | CRLMC/2166/2024    | MP  |   | 2398/2024 |
| 115 | D-CRLMC/6594/2024  | RINA JENA                                       |   |           |
|     | CRLMC/931/2024     | MP  |   | 2399/2024 |
| 116 | D-CRLMC/26805/2024 | PRATAP CHANDRA JENA                             | JYOTIRMAYA SAHOO                                  |           |
|     | CRLMC/ /           | MP  |   | 2400/2024 |
| 117 | D-CRLMC/26807/2024 | TUKUNA JENA                                     | JYOTIRMAYA SAHOO                                  |           |
|     | CRLMC/ /           | MP  |   | 2401/2024 |
| 118 | D-CRLMC/26822/2024 | BAIKUNTHA CHARAN JENA                           | SURAJ MOHANTY                                     |           |
|     | CRLMC/ /           | MP  |   | 2402/2024 |
| 119 | D-CRLMC/26825/2024 | SAMIR KUMAR PATTNAIK                            | ATMAJIT MANMITH DAS                               |           |
|     | CRLMC/ /           | MP  |   | 2403/2024 |
| 120 | D-CRLMC/21894/2024 | BASUMATI SAHOO                                  |   |           |
|     | CRLMC/2791/2024    | MP  |   | 2404/2024 |

|     |                                       |                            |                             |           |
|-----|---------------------------------------|----------------------------|-----------------------------|-----------|
| 121 | D-CRLMC/21891/2024<br>CRLMC/2790/2024 | PRAFULLA KUMAR SAHOO<br>MP |                             | 2405/2024 |
| 122 | D-CRLMC/24838/2024<br>CRLMC/3139/2024 | JYOTI RANJAN NAYAK<br>MP   | P.ANUP DASH                 | 2406/2024 |
| 123 | D-WA/38324/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6475/2024 |
| 124 | D-WA/38324/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6476/2024 |
| 125 | D-WA/38324/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6477/2024 |
| 126 | D-WA/38325/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6478/2024 |
| 127 | D-WA/38325/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6479/2024 |
| 128 | D-WA/38325/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | AJODHYA RANJAN DASH, A.G.A. | 6480/2024 |
| 129 | D-WA/38326/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6481/2024 |
| 130 | D-WA/38326/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6482/2024 |
| 131 | D-WA/38326/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6483/2024 |
| 132 | D-WA/38327/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A.                      | 6484/2024 |
| 133 | D-WA/38327/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A.                      | 6485/2024 |
| 134 | D-WA/38327/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A.                      | 6486/2024 |
| 135 | D-WA/38398/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SUVASHISH PATTANAIK,A.G.A   | 6487/2024 |
| 136 | D-WA/38398/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SUVASHISH PATTANAIK,A.G.A   | 6488/2024 |
| 137 | D-WA/38398/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SUVASHISH PATTANAIK,A.G.A   | 6489/2024 |
| 138 | D-WA/38348/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6490/2024 |
| 139 | D-WA/38348/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6491/2024 |
| 140 | D-WA/38348/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SANGRAM JENA, A.G.A.        | 6492/2024 |
| 141 | D-WA/38400/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A                       | 6493/2024 |
| 142 | D-WA/38400/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A                       | 6494/2024 |
| 143 | D-WA/38400/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | A.G.A                       | 6495/2024 |
| 144 | D-WA/38403/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | BIPLAB MOHANTY,A.G.A        | 6496/2024 |
| 145 | D-WA/38403/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | BIPLAB MOHANTY,A.G.A        | 6497/2024 |
| 146 | D-WA/38403/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | BIPLAB MOHANTY,A.G.A        | 6498/2024 |
| 147 | D-WA/38405/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SURYA NARAYAN PATNAIK,A.G.A | 6499/2024 |
| 148 | D-WA/38405/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SURYA NARAYAN PATNAIK,A.G.A | 6500/2024 |
| 149 | D-WA/38405/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SURYA NARAYAN PATNAIK,A.G.A | 6501/2024 |
| 150 | D-WA/38404/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SUVASHISH PATTANAIK, A.G.A. | 6502/2024 |
| 151 | D-WA/38404/2024<br>WA/ /              | STATE OF ODISHA<br>MP      | SUVASHISH PATTANAIK, A.G.A. | 6503/2024 |
| 152 | D-WA/38404/2024                       | STATE OF ODISHA            | SUVASHISH PATTANAIK, A.G.A. |           |

|     |                    |                        |                               |            |
|-----|--------------------|------------------------|-------------------------------|------------|
|     | WA/ /              | MP                     |                               | 6504/2024  |
| 153 | D-WA/38466/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6505/2024  |
| 154 | D-WA/38466/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6506/2024  |
| 155 | D-WA/38466/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6507/2024  |
| 156 | D-WA/38470/2024    | STATE OF ODISHA        | HARIKRUSHNA PANIGRAHI,A.S.C   |            |
|     | WA/ /              | MP                     |                               | 6508/2024  |
| 157 | D-WA/38470/2024    | STATE OF ODISHA        | HARIKRUSHNA PANIGRAHI,A.S.C   |            |
|     | WA/ /              | MP                     |                               | 6509/2024  |
| 158 | D-WA/38470/2024    | STATE OF ODISHA        | HARIKRUSHNA PANIGRAHI,A.S.C   |            |
|     | WA/ /              | MP                     |                               | 6510/2024  |
| 159 | D-WA/38471/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6511/2024  |
| 160 | D-WA/38471/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6512/2024  |
| 161 | D-WA/38471/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA,A.S.C       |            |
|     | WA/ /              | MP                     |                               | 6513/2024  |
| 162 | D-WA/38508/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK,A.G.A   |            |
|     | WA/ /              | MP                     |                               | 6514/2024  |
| 163 | D-WA/38508/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK,A.G.A   |            |
|     | WA/ /              | MP                     |                               | 6515/2024  |
| 164 | D-WA/38508/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK,A.G.A   |            |
|     | WA/ /              | MP                     |                               | 6516/2024  |
| 165 | D-WA/38430/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA, A.S.C.     |            |
|     | WA/ /              | MP                     |                               | 6517/2024  |
| 166 | D-WA/38430/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA, A.S.C.     |            |
|     | WA/ /              | MP                     |                               | 6518/2024  |
| 167 | D-WA/38430/2024    | STATE OF ODISHA        | DEBASIS MOHAPATRA, A.S.C.     |            |
|     | WA/ /              | MP                     |                               | 6519/2024  |
| 168 | D-WA/38431/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK, A.G.A. |            |
|     | WA/ /              | MP                     |                               | 6520/2024  |
| 169 | D-WA/38431/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK, A.G.A. |            |
|     | WA/ /              | MP                     |                               | 6521/2024  |
| 170 | D-WA/38431/2024    | STATE OF ODISHA        | SURYA NARAYAN PATNAIK, A.G.A. |            |
|     | WA/ /              | MP                     |                               | 6522/2024  |
| 171 | D-WA/38509/2024    | STATE OF ODISHA        | SHAKTI PRASADA PANDA, A.G.A.  |            |
|     | WA/ /              | MP                     |                               | 6523/2024  |
| 172 | D-WA/38509/2024    | STATE OF ODISHA        | SHAKTI PRASADA PANDA, A.G.A.  |            |
|     | WA/ /              | MP                     |                               | 6524/2024  |
| 173 | D-WA/38509/2024    | STATE OF ODISHA        | SHAKTI PRASADA PANDA, A.G.A.  |            |
|     | WA/ /              | MP                     |                               | 6525/2024  |
| 174 | D-WP(C)/38329/2024 | SABYASACHI DUTT        | SHUVRA MOHAPATRA              |            |
|     | WP(C)/22112/2024   | MP                     |                               | 11824/2024 |
| 175 | D-WP(C)/38338/2024 | RAJIBLOCHAN GOUDA      | JYOTSNA RANI TRIPATHY         |            |
|     | WP(C)/22079/2024   | MP                     |                               | 11826/2024 |
| 176 | D-WP(C)/38340/2024 | KABITA PANIGRAHI       | SUBASH CHANDRA PUSPALAKA      |            |
|     | WP(C)/ /           | MP                     |                               | 11827/2024 |
| 177 | D-WP(C)/38347/2024 | KABIRAJ NAYAK          | KRISHNA CHANDRA SAHU          |            |
|     | WP(C)/22053/2024   | MP                     |                               | 11828/2024 |
| 178 | D-WP(C)/37806/2024 | SAISHREE NAYAK         | DEBENDRA KUMAR DHAR           |            |
|     | WP(C)/ /           | MP                     |                               | 11829/2024 |
| 179 | D-WP(C)/38229/2023 | MARKA RAITA            | DEBASISH PATNAIK              |            |
|     | WP(C)/38229/2023   | MP                     |                               | 11830/2024 |
| 180 | D-WP(C)/38354/2024 | SABITA BEHERA          | ABHILASH MISHRA               |            |
|     | WP(C)/ /           | MP                     |                               | 11831/2024 |
| 181 | D-WP(C)/38356/2024 | KRUSHNA CHANDRA BEHERA | ABHILASH MISHRA               |            |
|     | WP(C)/ /           | MP                     |                               | 11832/2024 |
| 182 | D-WP(C)/38357/2024 | GANESH BEHERA          | ABHILASH MISHRA               |            |
|     | WP(C)/ /           | MP                     |                               | 11833/2024 |
| 183 | D-WP(C)/38359/2024 | BIBEKANANDA BEHERA     | ABHILASH MISHRA               |            |
|     | WP(C)/ /           | MP                     |                               | 11834/2024 |

|     |  |  |                          |            |
|-----|--|--|--------------------------|------------|
| 184 | D-WP(C)/38360/2024<br>WP(C)/ /         | ROHINI BEHERA<br>MP  | ABHILASH MISHRA          | 11835/2024 |
| 185 | D-WP(C)/38365/2024<br>WP(C)/ /         | RENUBALA BEHERA<br>MP  | ABHILASH MISHRA          | 11836/2024 |
| 186 | D-WP(C)/38366/2024<br>WP(C)/ /         | KALU JALI<br>MP  | ABHILASH MISHRA          | 11837/2024 |
| 187 | D-WP(C)/38369/2024<br>WP(C)/ /         | ASIMA MITRA SAHU<br>MP                                       | UMESH CHANDRA MOHANTY    | 11838/2024 |
| 188 | D-WP(C)/27482/2024<br>WP(C)/15607/2024 | SANGITA NAYAK<br>MP  | JAGANNATH BHUYAN         | 11839/2024 |
| 189 | D-WP(C)/38370/2024<br>WP(C)/22064/2024 | VANIK EDUCATION PVT. LTD., BBSR<br>MP                        | DEBAKANTA MOHANTY        | 11840/2024 |
| 190 | D-WP(C)/38372/2024<br>WP(C)/ /         | SWARAJ KUMAR KANHAR<br>MP                                    | SUKANTA KUMAR MISHRA     | 11841/2024 |
| 191 | D-WP(C)/10944/2023<br>WP(C)/10944/2023 | M/S. ANJAN ELECTRONICS, BHADRAK<br>MP                        | SUKANTA KUMAR NAYAK      | 11842/2024 |
| 192 | D-WP(C)/718/2022<br>WP(C)/718/2022     | SANTOSH KUMAR SUNDARAY<br>MP                                 | RABINARAYAN NAYAK        | 11843/2024 |
| 193 | D-WP(C)/36948/2024<br>WP(C)/ /         | DASARATHI JENA<br>MP   | NIRANJAN LENKA           | 11844/2024 |
| 194 | D-WP(C)/38383/2024<br>WP(C)/ /         | DIBJAY BEHERA<br>MP  | DR. JITENDRA KUMAR LENKA | 11845/2024 |
| 195 | D-WP(C)/38385/2024<br>WP(C)/ /         | GANGADHAR DASH<br>MP   | SAILABALA JENA           | 11846/2024 |
| 196 | D-WP(C)/38386/2024<br>WP(C)/ /         | AJAYA GUPTA<br>MP  | SAILABALA JENA           | 11847/2024 |
| 197 | D-WP(C)/37580/2024<br>WP(C)/ /         | CHIDANANDA JENA<br>MP  | UPENDRA KUMAR SAMAL      | 11848/2024 |
| 198 | D-WP(C)/38387/2024<br>WP(C)/ /         | KUNJA BIHARI GUPTA<br>MP                                     | SAILABALA JENA           | 11849/2024 |
| 199 | D-WP(C)/38388/2024<br>WP(C)/ /         | RAJESH KUMAR SAHU<br>MP                                      | ARUN KUMAR PATRA         | 11850/2024 |
| 200 | D-WP(C)/25434/2022<br>WP(C)/25434/2022 | KUNU MUNDA<br>MP   | ARJUNA CHARANA BEHERA    | 11851/2024 |
| 201 | D-WP(C)/34892/2022<br>WP(C)/34892/2022 | HAREKRUSHNA DAS<br>MP  | KARUNAKAR RATH           | 11852/2024 |
| 202 | D-WP(C)/38395/2024<br>WP(C)/ /         | SEBAK KUMBHAR<br>MP  | LAXMI SHARMA             | 11853/2024 |
| 203 | D-WP(C)/38410/2024<br>WP(C)/ /         | M/S.SAPTAGIRI REAL ESTATE PVT .LTD, JENAS<br>MP              | GENASMITA MOHAPATRA      | 11854/2024 |
| 204 | D-WP(C)/38410/2024<br>WP(C)/ /         | M/S.SAPTAGIRI REAL ESTATE PVT .LTD, JENAS<br>MP              | GENASMITA MOHAPATRA      | 11855/2024 |
| 205 | D-WP(C)/38416/2024<br>WP(C)/ /         | MOHINI MOHAN BEHERA<br>MP                                    | ASHOK KUMAR BEHERA       | 11856/2024 |
| 206 | D-WP(C)/38419/2024<br>WP(C)/22085/2024 | PRAVAT KUMAR DAS<br>MP                                       | BINI MISHRA              | 11857/2024 |
| 207 | D-WP(C)/13691/2018<br>WP(C)/13691/2018 | KALINGA RAY<br>MP  | M/S.SURENDRA NATH PANDA  | 11858/2024 |
| 208 | D-WP(C)/38420/2024<br>WP(C)/ /         | DURGA PRASAD MISHRA<br>MP                                    | AVIJIT PATNAIK           | 11859/2024 |
| 209 | D-WP(C)/38420/2024<br>WP(C)/ /         | DURGA PRASAD MISHRA<br>MP                                    | AVIJIT PATNAIK           | 11860/2024 |
| 210 | D-WP(C)/38427/2024<br>WP(C)/ /         | RADHA KRISHNA INDUSTRIAL TRAININGS CENTRE, KUMARIBSANJ<br>MP | SAURENDRA KUMARIBSANJ    | 11861/2024 |
| 211 | D-WP(C)/38432/2024<br>WP(C)/ /         | M/S SWASTIK TRANSPORT<br>MP                                  | MANOJ VERMA              | 11862/2024 |
| 212 | D-WP(C)/15647/2024<br>WP(C)/8974/2024  | CHANDANA NANDA PIRI<br>MP                                    |                          | 11863/2024 |
| 213 | D-WP(C)/34409/2024<br>WP(C)/19696/2024 | MOZAMIL AHMED KHAN<br>MP                                     | SRIDHAR RATH             | 11864/2024 |
| 214 | D-WP(C)/15647/2024<br>WP(C)/8974/2024  | CHANDANA NANDA PIRI<br>MP                                    |                          | 11865/2024 |
| 215 | D-WP(C)/3436/2021                      | M/S. ANUPAMA ENTERPRISES                                     |                          |            |

|     |  |  |                          |            |
|-----|--|--|--------------------------|------------|
|     | WP(C)/3436/2021                        | MP   |                          | 11866/2024 |
| 216 | D-WP(C)/33725/2024<br>WP(C)/19625/2024 | DEB NARAYAN PRASAD SAHOO<br>MP                 | BISWAJIT NAYAK           | 11867/2024 |
| 217 | D-WP(C)/38485/2024<br>WP(C)/ /         | PRAVASH CHANDRA NAYAK<br>MP                    | PARSURAM DAS             | 11868/2024 |
| 218 | D-WP(C)/38496/2024<br>WP(C)/ /         | ANGEL MISHRA<br>MP                             | SRINIBASH SATAPATHY      | 11869/2024 |
| 219 | D-WP(C)/38497/2024<br>WP(C)/ /         | S.TEJESWAR PATRO<br>MP                         | ARUPANANDA GOSWAMY       | 11870/2024 |
| 220 | D-WP(C)/38498/2024<br>WP(C)/ /         | PRAFULLA KUMAR NAYAK<br>MP                     | PRONNOY MOHANTY          | 11871/2024 |
| 221 | D-WP(C)/29025/2023<br>WP(C)/29025/2023 | ASIMA BISWAL @ NAYAK<br>MP                     |                          | 11872/2024 |
| 222 | D-WP(C)/38500/2024<br>WP(C)/ /         | DUKHISHYAMA DAS<br>MP                          | DR.BINOD KUMAR MISHRA    | 11873/2024 |
| 223 | D-WP(C)/38507/2024<br>WP(C)/ /         | M/S JYOTI CONSTRUCTION, KEONJHAR<br>MP         | AJIT KUMAR ROY           | 11874/2024 |
| 224 | D-WP(C)/30021/2023<br>WP(C)/30021/2023 | M/S. MAA MANGALA WOOD HOUSE, JAGADISHPUR<br>MP | DESHRAJ KUMAR HAPATRA    | 11875/2024 |
| 225 | D-WP(C)/35287/2024<br>WP(C)/ /         | SANGARAM BARIK<br>MP                           | SATYABRATA DASH          | 11876/2024 |
| 226 | D-WP(C)/38517/2024<br>WP(C)/ /         | RASHMITA MOHANTY<br>MP                         | PRASANTA KUMAR SATAPATHY | 11877/2024 |
| 227 | D-WP(C)/21209/2024<br>WP(C)/12074/2024 | P.S GUNJAN<br>MP                               | AMBUJA BANDHU PARIDA     | 11878/2024 |
| 228 | D-WP(C)/38520/2024<br>WP(C)/ /         | RAJESH KUMAR LENKA<br>MP                       | USHARANI PATI            | 11879/2024 |
| 229 | D-WP(C)/38521/2024<br>WP(C)/ /         | BIJAY KUMAR PANDA<br>MP                        | BIJAY KUMAR MOHANTY      | 11880/2024 |
| 230 | D-WP(C)/38099/2021<br>WP(C)/38099/2021 | BRAJENDRA KUMAR JENA<br>MP                     | AMITAV TRIPATHY          | 11881/2024 |
| 231 | D-WP(C)/18465/2022<br>WP(C)/18465/2022 | MRUTYURANJAN PATRA<br>MP                       |                          | 11882/2024 |
| 232 | D-WP(C)/38529/2024<br>WP(C)/ /         | SUBRAT PATTANAYAK<br>MP                        | ASISH KUMAR RAY          | 11883/2024 |
| 233 | D-WP(C)/25529/2024<br>WP(C)/14551/2024 | DEBASIS KHUNTIA<br>MP                          | SANGRAM KUMAR SINGH      | 11884/2024 |
| 234 | D-WP(C)/16305/2024<br>WP(C)/9135/2024  | SURAJ KUMAR SWAIN<br>MP                        | AMIYA KUMAR CHHATOI      | 11885/2024 |
| 235 | D-WP(C)/34768/2024<br>WP(C)/19926/2024 | SUBHALAXMI SATAPATHY<br>MP                     | MANAS PATI               | 11886/2024 |
| 236 | D-WP(C)/38551/2024<br>WP(C)/ /         | SUMIT JOSHI<br>MP                              | GOPAL SINHA              | 11887/2024 |
| 237 | D-WP(C)/38552/2024<br>WP(C)/ /         | B JANARADHAN REDDY<br>MP                       | PRABHU PRASANNA BEHERA   | 11888/2024 |
| 238 | D-WP(C)/38476/2024<br>WP(C)/ /         | SANYASI NAYAK<br>MP                            | SIBANARAYAN BISWAL       | 11889/2024 |
| 239 | D-WP(C)/38429/2024<br>WP(C)/ /         | SANGHAMITRA BEHURA<br>MP                       | GOURI MOHAN RATH         | 11890/2024 |
| 240 | D-WP(C)/27035/2022<br>WP(C)/27035/2022 | IUSF ALLI KHAN<br>MP                           |                          | 11891/2024 |
| 241 | D-WP(C)/38511/2024<br>WP(C)/ /         | SANGHAMITRA BEHURA<br>MP                       | GOURI MOHAN RATH         | 11892/2024 |